Directorate General of Foreign Trade
Ministry of Commerce and Industry
Government of India

Self-certification of e-BRC on DGFT e-platform

Version 1.2

Contents

1. Introduction

Electronic - Bank Realization Certificate (e-BRC) is an important document that establishes the details of inward forex remittance to avail various benefits under the Foreign Trade Policy and other tax exemptions and refunds under the GST provisions. It acts as a confirmation payment realized against exports made. Owing to the importance of e-BRC and with an aim to make this process efficient and reduce compliance costs and burden for the exporters, the Directorate General of Foreign Trade has taken the initiative to allow generation of e-BRCs by exporters on a self-certification basis by visiting the DGFT website (www.dgft.gov.in).

2. Advantages of revamped e-BRC process

- The Exporters will be able to generate the e-BRCs based on self-declaration by providing only meta data of the shipping bills, Softex, or Invoices. No hardcopies will be needed.
- Exporters do not have to pay e-BRC charges to the banks or visit them in person.
- Digital exchange of e-BRC generated with other regulatory agencies such as RBI, CBDT, GSTN, STPI, SEZs etc. for utilisation and post issue verification/audit is envisioned. Exporters do not have to submit hard copies of export related documents to the RBI, STPI/ SEZs units, or to the banks.
- Unburdening of banks from routine issuance of eBRCs.
- Banks to move towards post issuance audit-based verification mechanism via self-devised Risk Management System.

3. Terminology

1.1.1. Purpose codes

Purpose codes are primarily used for tracking and regulating various types of international payments, ensuring that they adhere to the country's foreign exchange regulations. These codes help classify the nature of the transaction, whether it involves the export of goods, services, investment income, or capital transfers. The Reserve Bank of India (RBI) often assigns and updates these codes to standardize and monitor cross-border financial activities.

1.1.2. IRM

Inward Remittance Message (IRM) is a bank-generated notification that confirms the receipt of funds from foreign sources, providing details about the sender, amount, purpose, and ensuring compliance in international financial transactions.

1.1.3. ORM

Outward Remittance Message (ORM) is a communication generated by banks for outward remittances, such as import payments or export-related refund/discounting payments. It contains basic details of the outward remittance.

4. General guidelines for generating eBRC:

A. Multiple IRM's can be added.

B. IRM of same currency can only be clubbed.

C. User cannot generate eBRC for P0101 and P0108 (Purpose Code not in P0101 and P0108)

D. To generate the eBRC for purpose code P0103 for stand-alone or with clubbed, shipping bill date/Invoice should be greater than or equal to the remittance date. No ebrc generation to be allowed before the shipping bill/invoice date even for advance payment.

E. P0103 can be used standalone to generate eBRC. P0103 can be clubbed with P0807 in case of Services > IT. P0103 can be clubbed with any of the 01 Product Groups except P0101 and P0108. (Purpose code list at the end of the help manual) P0103 can be clubbed with P1505 to generate eBRC.

F. No two purpose codes will be allowed to be clubbed to generate the single eBRC Except P0103 (Advance payment) which can be clubbed with any other purpose codes for inward remittance.

G. For Services > IT, only these three purpose codes are applicable - P0802, P0803, P0807 and P0103.

H. One Shipping bill can be utilised for two or more eBRC of different banks.

I. IRM of the same bank name and Bank account number can only be clubbed.

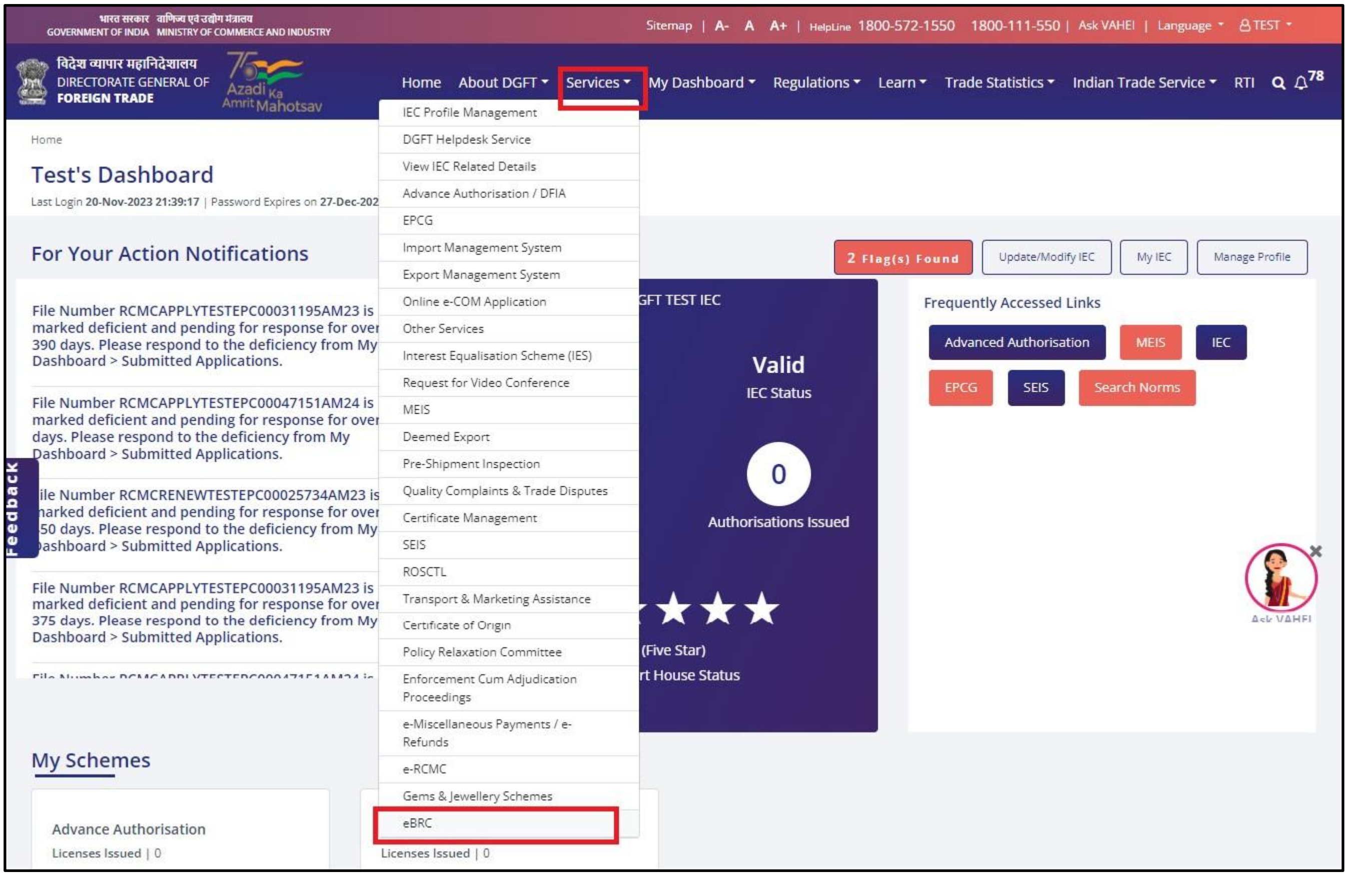
In the case of Service Exports, Exporters will be able to view and attach invoices that have SAC codes matching the description of the same services only.

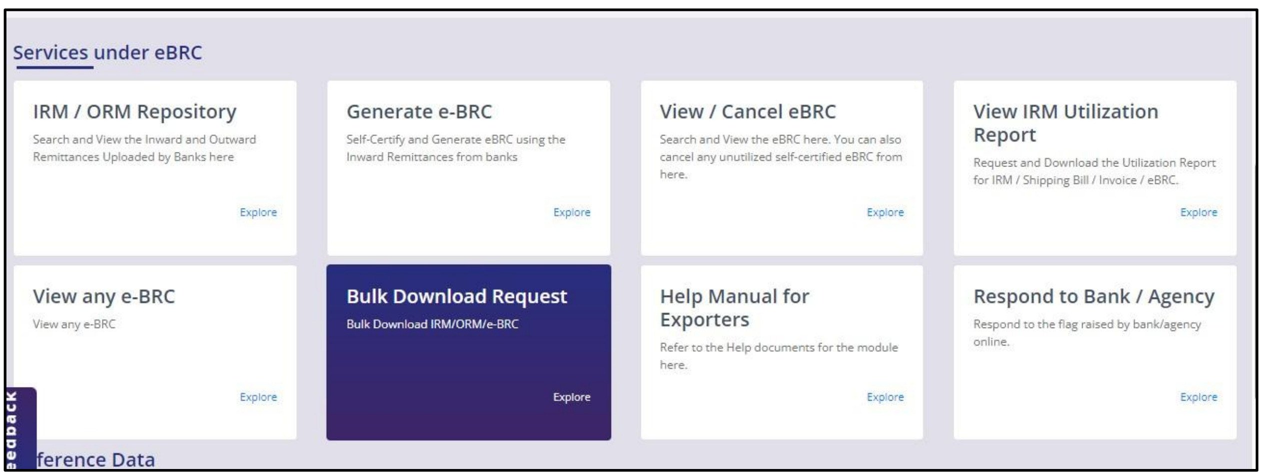
5. Bulk Download eBRC / IRM / ORM

To View IRM/ORM uploaded by Bank, **exporter** will go to below mentioned path in DGFT website:

1. Visit the DGFT website https://www.dgft.gov.in/CP and login into the portal using valid credentials.

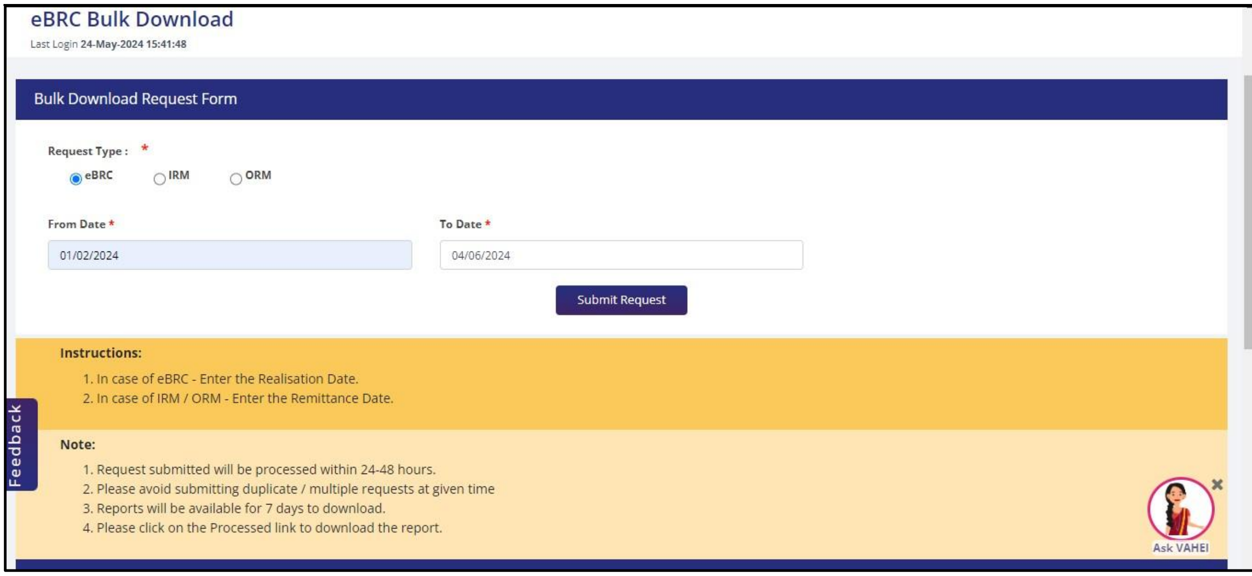
2. Post login go to the **Services** > Select **eBRC** > Click on **Bulk Download Request**. Exporter will be redirected to Bulk Download screen.





eBRC Bulk Download

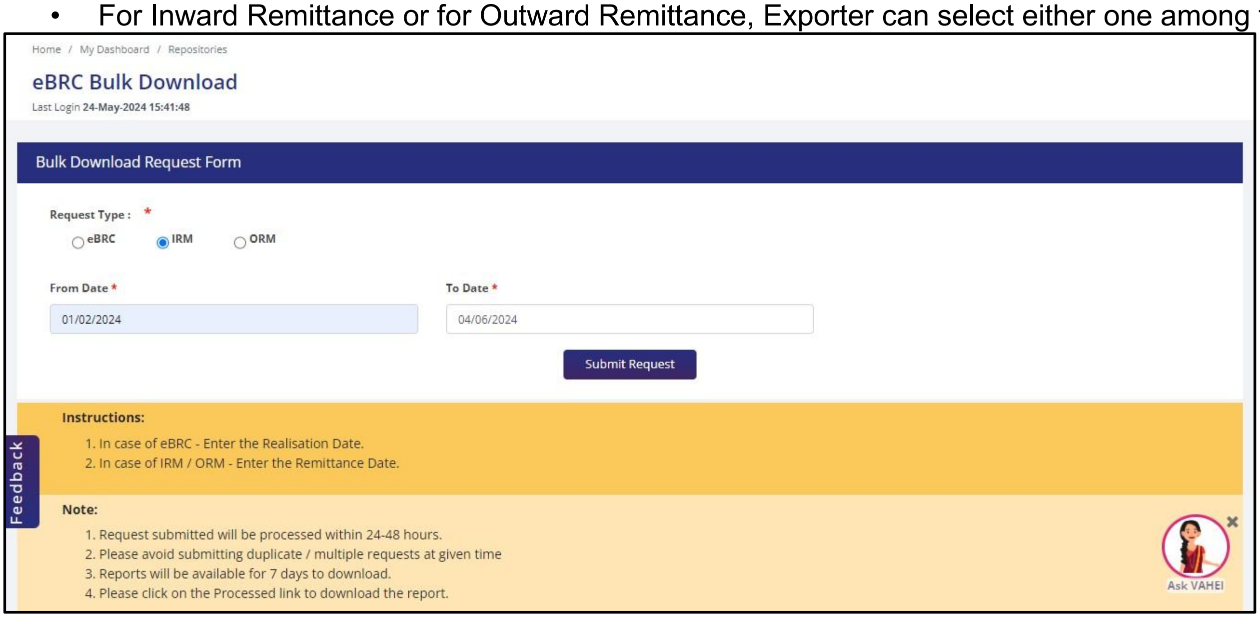
- Request type will be eBRC.
- Enter From Date and To Date and click on Submit button.



- Once the status changes to Processed, the exporter can click the link and download the file.

IRM/ORM Bulk Download

- For Inward Remittance or for Outward Remittance, Exporter can select either one among them.



- Once the status changes to Processed, the exporter can click the link and download the file.


Download Requests

Display: 10

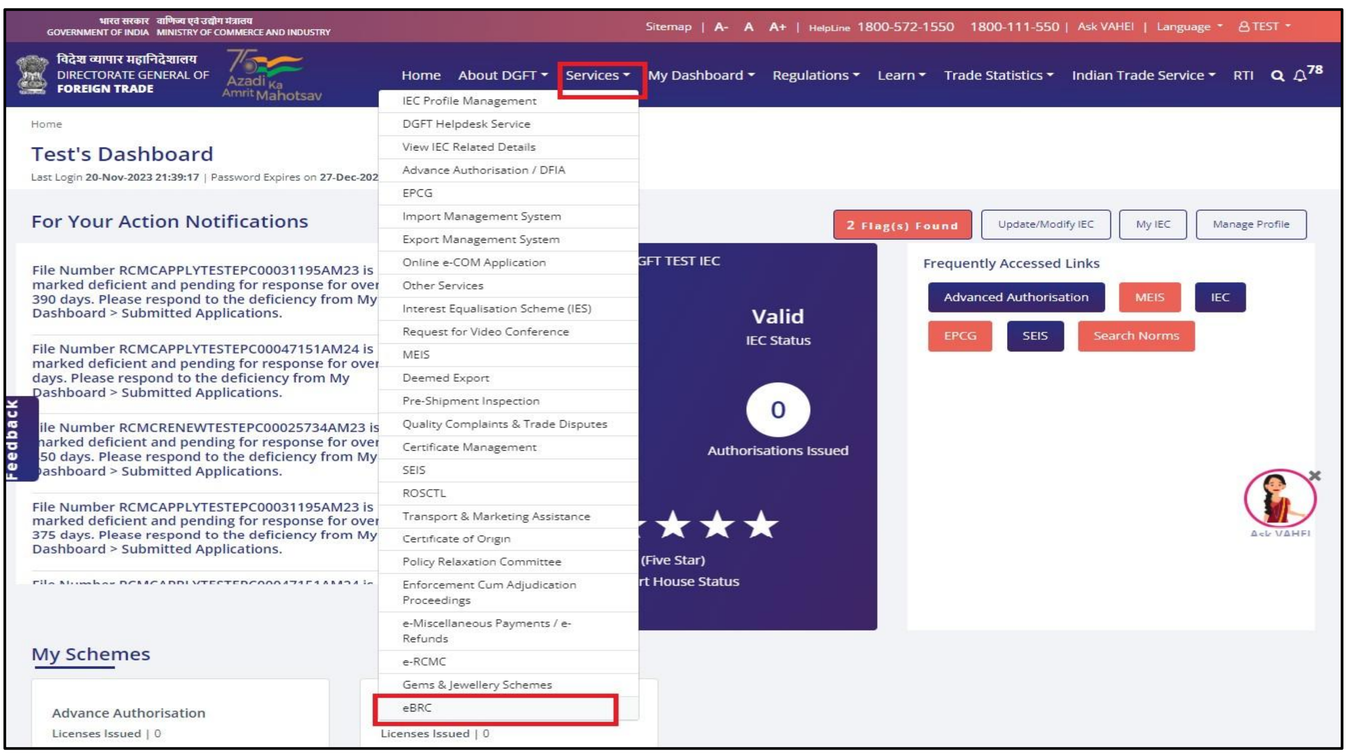
Sr.No	Request Type	From Date	To Date	Status	Request Date Time	Submitted By
1	eBRC	01/02/2024	04/06/2024	Submitted		AAICM1176A@SRKCC.IN
2	IRM	01/02/2024	04/06/2024	Submitted		AAICM1176A@SRKCC.IN

6. Generate e-BRC from IRM

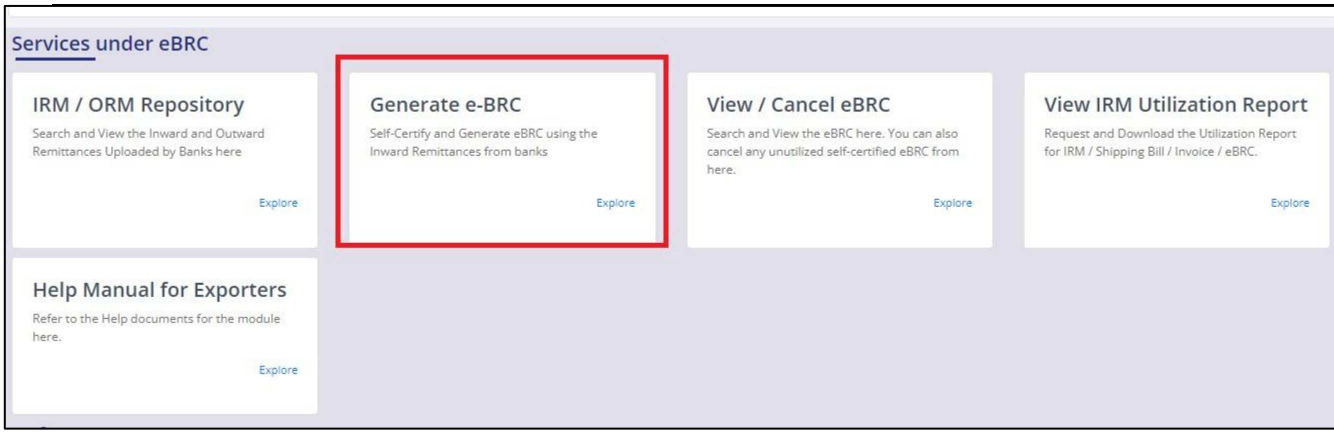
1) User will register on the DGFT website as Importer / Exporter. If they are not already registered. Instructions for new registrations can be found here - https://content.dgft.gov.in/Website/DGFTWebsite_User_Registration.pdf

2) User will link their existing IEC (Instructions: https://content.dgft.gov.in/Website/DGFT-WebsiteLink_your_IEC.pdf) or apply for new IEC.

3) Once the user is available with IEC on DGFT Website, user will proceed with navigating to **Services > eBRC > Generate e-BRC.**

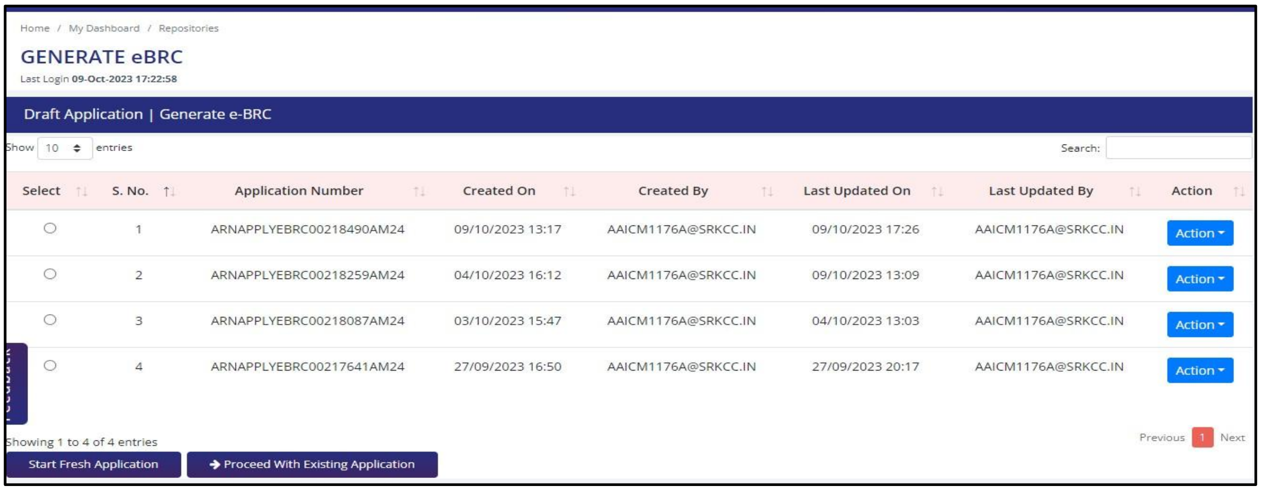


4) The following landing page will be displayed.

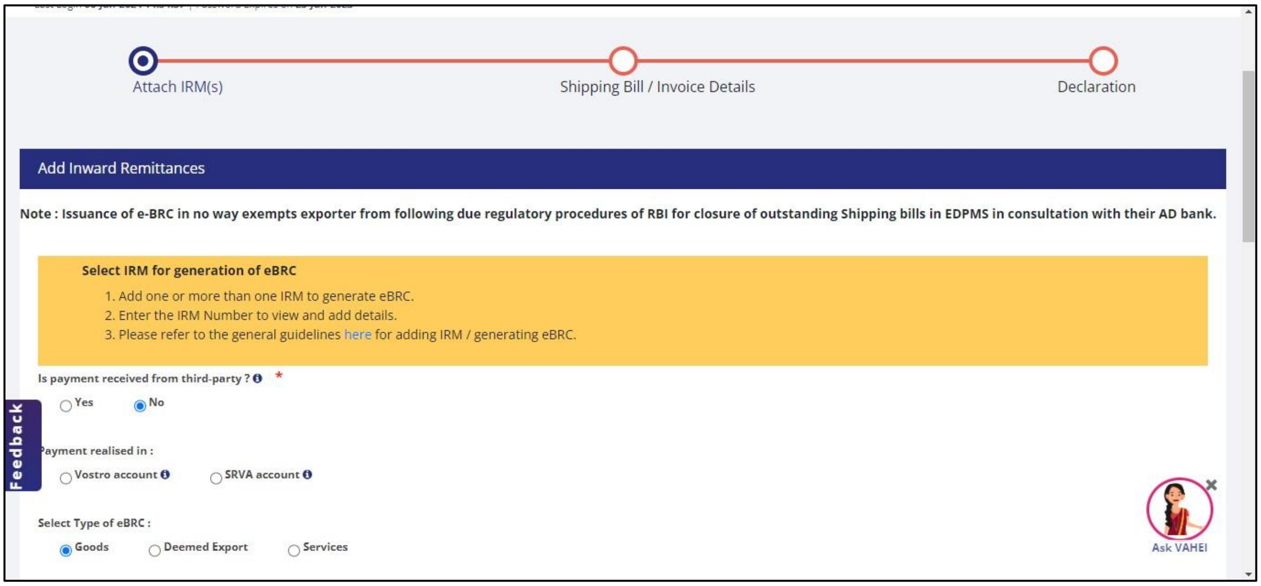


5) The e-BRC landing page will only be available after a user completes login on DGFT website.

6) On click of the **Generate e-BRC** tile, the user will be navigated to the common draft list screen for the e-BRC form (post login).



7) Exporter can select type of e-BRC as **For physical export of Goods / For Deemed exports of Goods** or **For export of Services** (Under services exporter will select the type of category as **IT** or **NON-IT**).



Note: Please note that for generation of eBRC, the Directorate has introduced a new mandatory field titled 'Mode of Export of Services' in the eBRC format for the Services Export category. This new field - 'Mode of Export of Services' - corresponds to the four modes of services trade which have been mentioned under GATS, namely: -

Mode 1: Cross-Border Supply

• Services are supplied from one country to another without the movement of the service provider or consumer.

• Example: IT services, software development, telemedicine, online education, consulting, and legal advisory services provided remotely.

Mode 2: Consumption Abroad

• The consumer travels to another country to consume the service.

• Example: Tourism, medical treatment (healthcare services for foreign patients in India), international students studying in India.

Mode 3: Commercial Presence

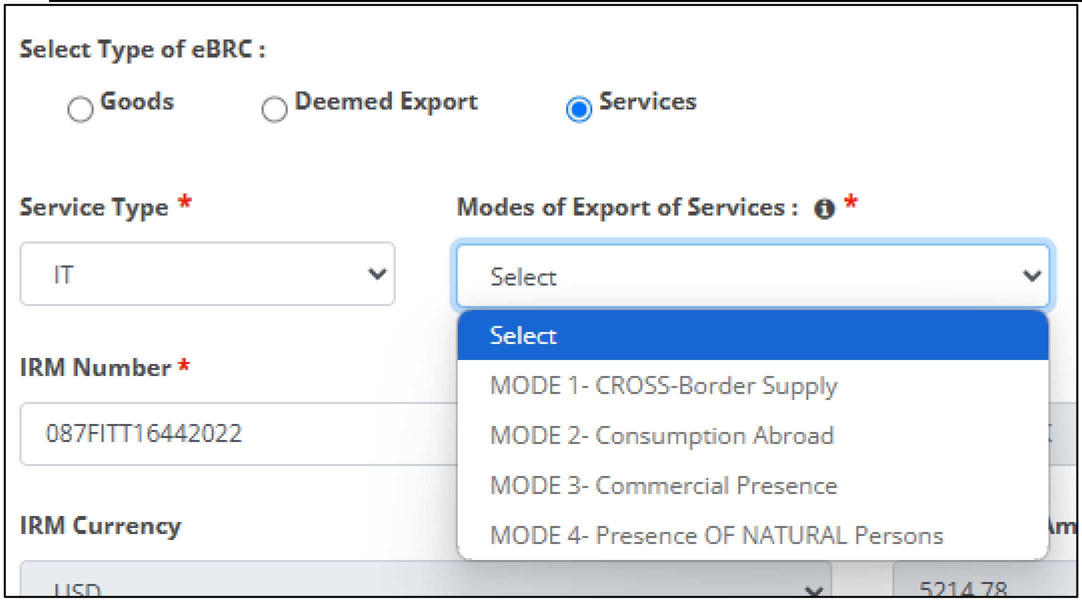
• A company sets up a subsidiary, branch, or joint venture in another country to provide services.

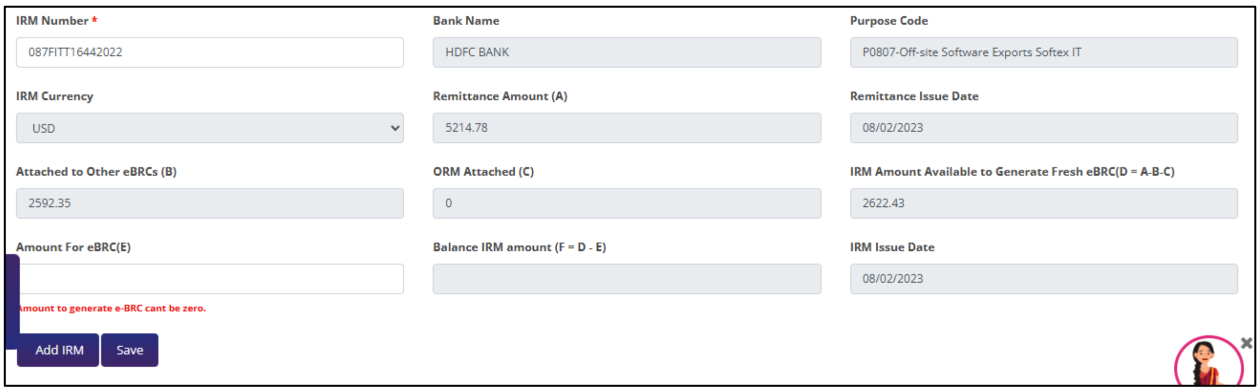
• Example: Indian banks opening branches abroad, IT firms establishing offshore delivery centers.

Mode 4: Presence of Natural Persons

• A service provider physically travels to another country to offer services.

• Example: Indian professionals (engineers, doctors, IT experts) working abroad on temporary assignments, contractual employment.





The exporter will enter IRM number in the form of Amount of eBRC (E) only, and the rest of the data will be auto populated like :

1. Bank Name
2. Purpose Code
3. IRM currency
4. Remittance Amount (A)
5. Attached to other eBRC (B)
6. ORM Amount (C)
7. IRM Amount Available to Generate Fresh eBRC(D = A-B-C)
8. Balance IRM amount (F = D - E)
9. IRM Issue Date

Note: Balance IRM amount will be calculated F = A – B – C – E and IRM amount available to Generate fresh eBRC will be calculated D = A – B – C.

8) Rules for clubbing of IRM-

   A. Multiple IRM's can be added.
   B. IRM of same currency can only be clubbed.
   C. User cannot generate eBRC for P0101 and P0108 (Purpose Code not in P0101 and P0108)

D. To generate the eBRC for purpose code P0103 for stand-alone or with clubbed, shipping bill date/Invoice should be greater than or equal to the remittance date. No ebrc generation to be allowed before the shipping bill/invoice date even for advance payment.

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F. No two purpose codes will be allowed to be clubbed to generate the single eBRC Except P0103 (Advance payment) which can be clubbed with any other purpose codes for inward remittance.

G. For Services > IT, only these three purpose codes are applicable - P0802, P0803, P0807 and P0103.

H. One Shipping bill can be utilised for two or more eBRC of different banks.

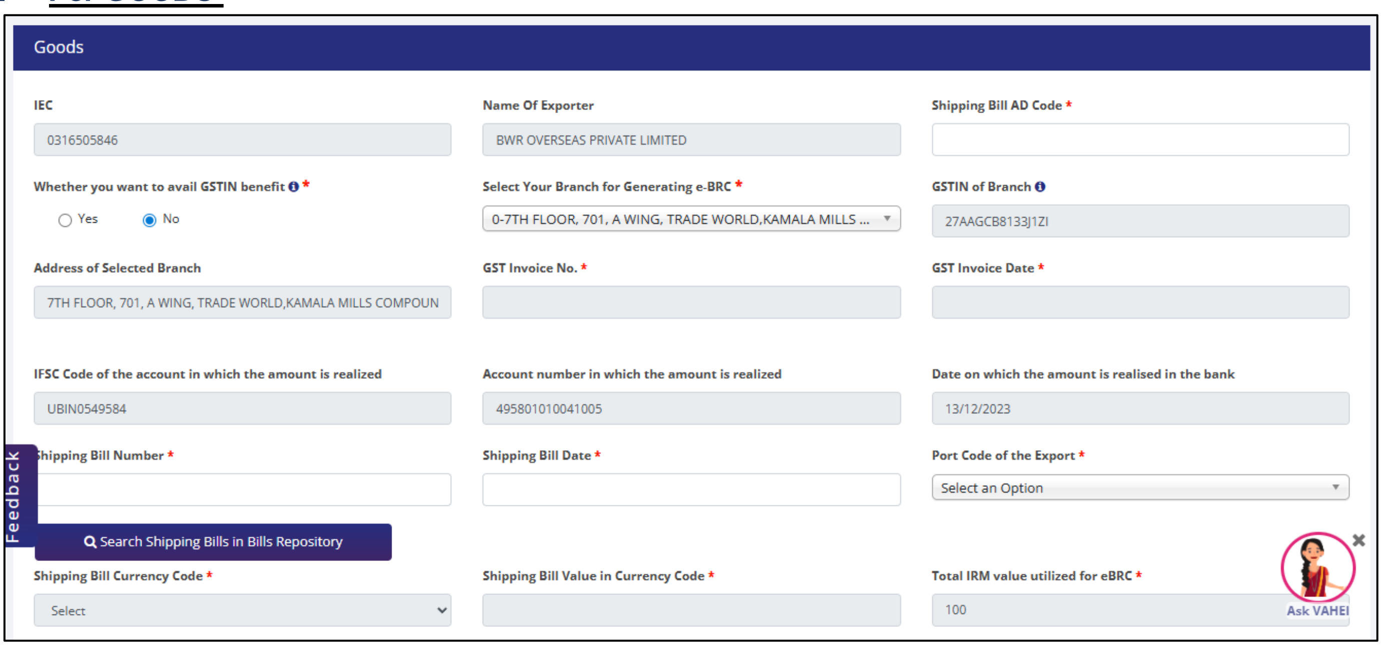
I. IRM of the same bank name and Bank account number can only be clubbed.

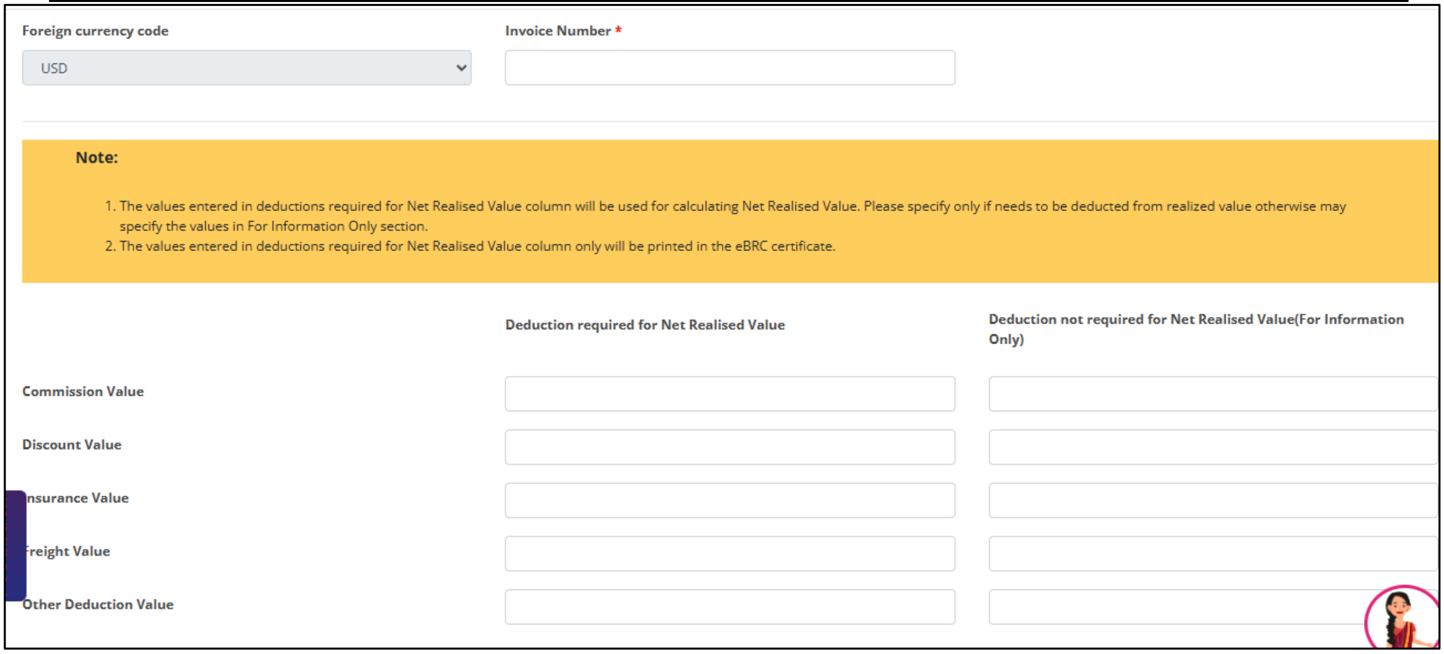
J. In the case of Service Exports, Exporters will be able to view and attach invoices that have SAC codes matching the description of the same services only.

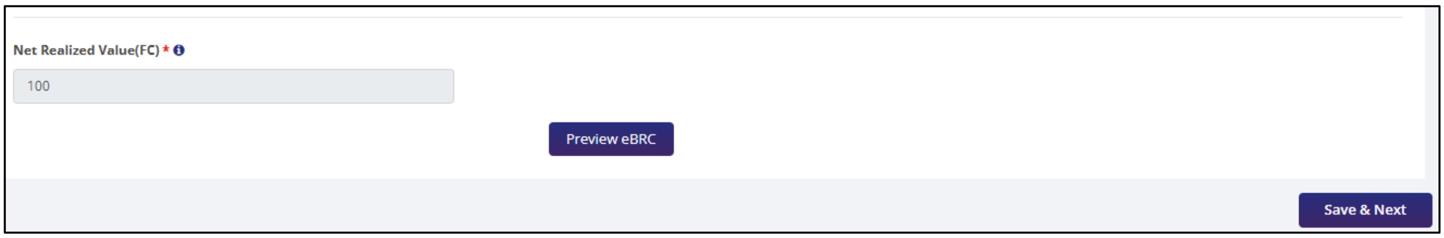
9) After adding the IRM's in the table total amount will be calculated.

10) After clicking on **Save & Next** button eBRC details page will be shown-

1.1.4. *For GOODS-*







A. **IEC** – This field will be auto-populated.
B. **Name of the Exporter-** This field will be auto-populated.
C. **Shipping Bill AD Code** (Mandatory field) **-** Exporter will enter the AD code.
D. **Whether you want to avail GSTIN benefit?** (Mandatory field) **–** This field will have Yes No as radio buttons. If the exporter selects Yes, the fields for GSTIN of Branch, GST Invoice No. and GST Invoice Date will be mandatory.
E. **Branch for Generating eBRC**(Mandatory field) **–** By default, base branch will be selected, exporter can select any other branch.
F. **GSTIN of Branch –** The GSTIN attached to the selected branch will be auto-populated. If not available, then provide a tooltip along with error message on Save and Next button.
G. **Address of selected branch –** The address will be auto-populated based on selected branch.
H. **GST Invoice No-** Textbox to enter GST Invoice No.
I. **GST Invoice Date-** [calendar] Enter date by selecting the date in calendar. If the exporter selects “No”, these fields should be auto filled with “NA” and disabled.
J. **IFSC Code of the account in which amount is realised-** This field will be auto-populated.
K. **Account number in which amount is realised-** This field will be auto-populated.
L. **Date on which amount is realised in the bank-** The latest date from the clubbed IRM’s will be auto populated.
M. **Shipping Bill number** (Mandatory field) **-** Exporter will enter the SB number.
N. **Shipping Bill date** (Mandatory field) **-** Exporter will enter the date.
O. **Port code of the export** (Mandatory field) **-** Smart search will be enabled and the exporter enter the port code.
P. **Shipping bill currency code** (Mandatory field) **-** Exporter select the currency from drop-down option.

Q. **Shipping value in currency code** (Mandatory field) **-** Exporter will enter the value.

R. **Total IRM value utilized for eBRC –** The total sum of IRM amount clubbed will be auto-populated in this field.

S. **Foreign currency code -** IRM currency will be auto-populated in this field.

T. **Invoice Number –** Exporter will enter the invoice number.

U. **Sections for Deduction required for Net Realised Value and Deduction not required for Net Realised Value(For Information Only) - Please refer note written above Section on the screen.**

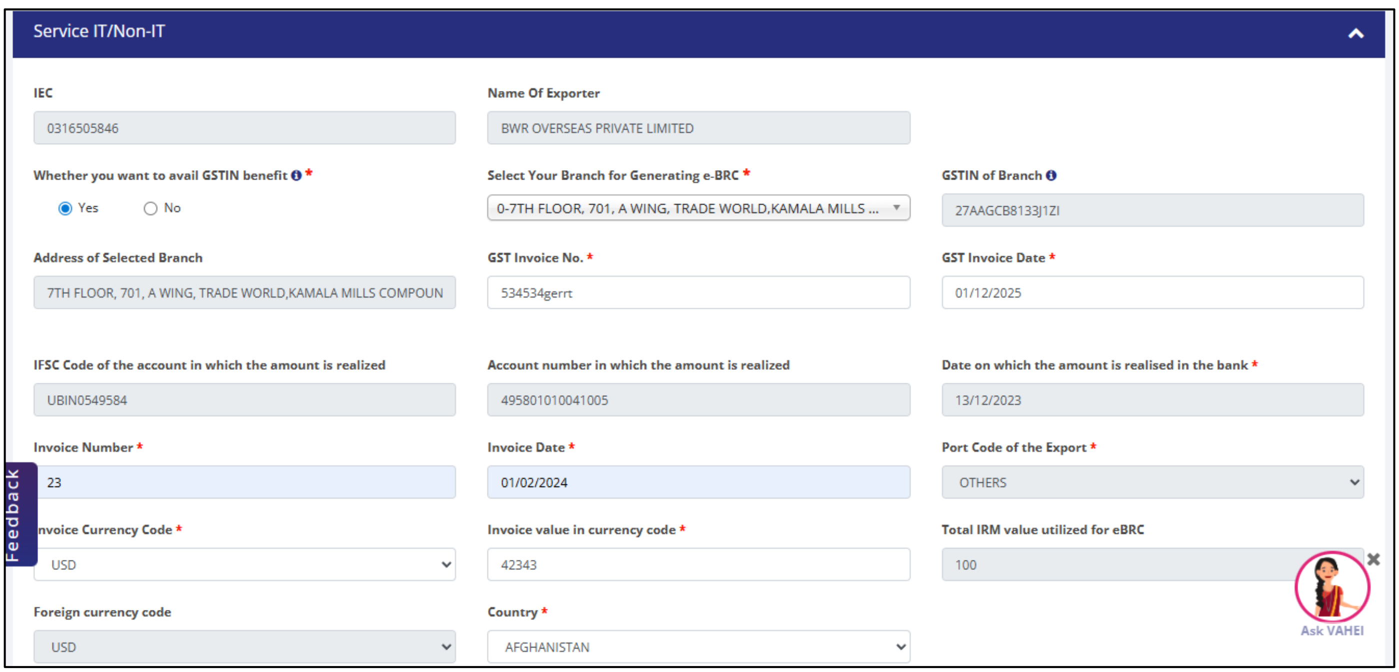
- Commission Value
- Discount Value
- Insurance Value
- Freight Value
- Other Deduction Value

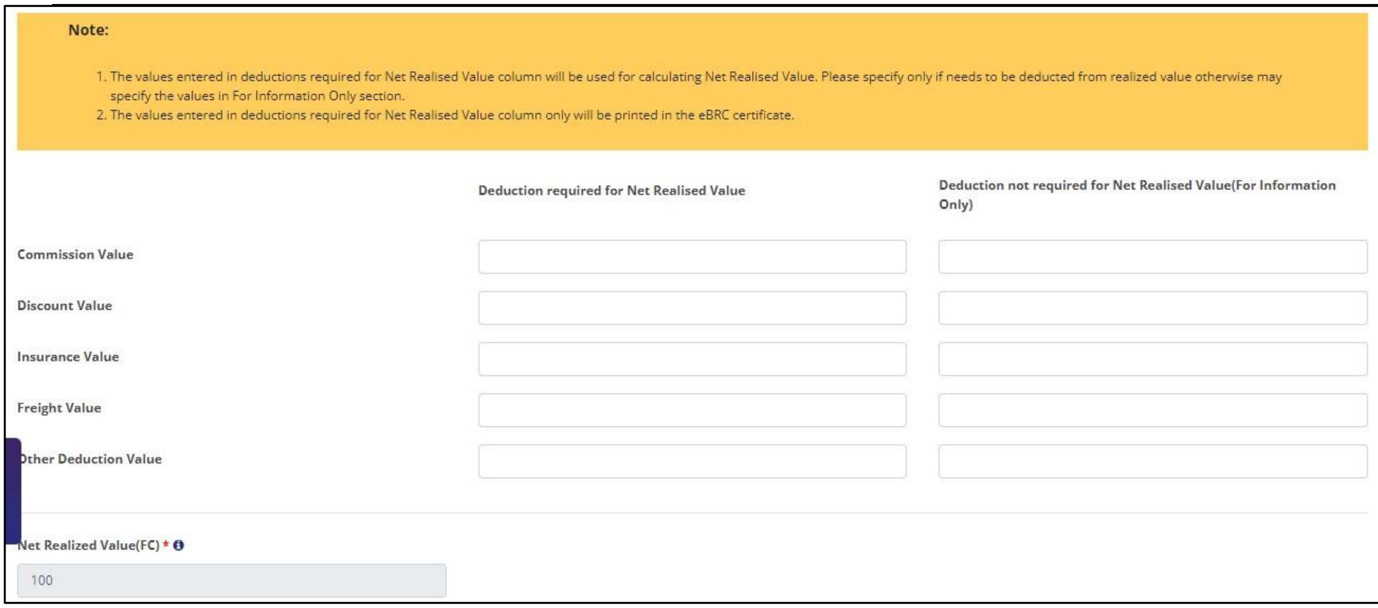
V. **Net Realized Value (FC) –** This field will be auto-calculated.

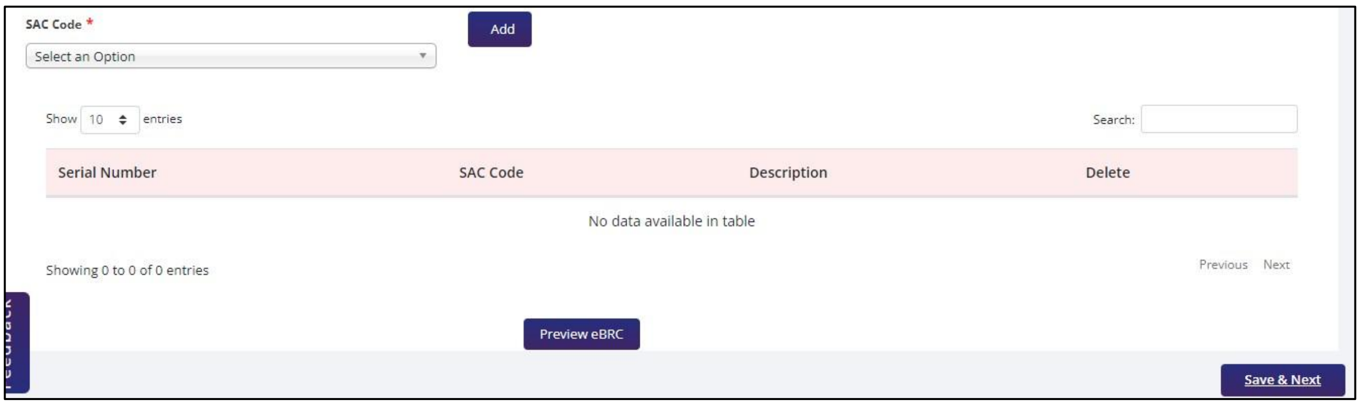
Net Realised (FC) = FOB value realised in the foreign currency - Commission Value - Discount value - Insurance value - Other Deduction Value – Freight

11) After entering the data user will be able to preview the e-BRC.

1.1.5. *For Services (IT & Non-IT)-*







A. **IEC-** This field will be auto-populated.

B. **Name of the Exporter-** This field will be auto-populated.

C. **Whether you want to avail GSTIN benefit?** (Mandatory field)**–** This field will have Yes No as radio buttons. If the exporter selects Yes, the fields for GSTIN of Branch, GST Invoice No. and GST Invoice Date will be mandatory.

D. **Branch for Generating eBRC** (Mandatory field)**–** By default, base branch will be selected, exporter can select any other branch.

E. **GSTIN of Branch –** The GSTIN attached to the selected branch will be auto-populated. If not available, then provide a tooltip along with error message on Save and Next button.

F. **Address of selected branch –** The address will be auto-populated based on selected branch.

G. **GST Invoice No-** Textbox to enter GST Invoice No.

H. **GST Invoice Date-** [calendar] Enter date by selecting the date in calendar. If the exporter selects “No”, these fields should be auto filled with “NA” and disabled.

I. **IFSC Code of the account in which amount is realised-** This field will be auto-populated.

J. **Account number in which amount is realised-** This field will be auto-populated.

K. **Date on which amount is realised-** The latest date from the clubbed IRM’s will be auto-populated.

L. **Invoice number** (Mandatory field) **-** Exporter will enter the invoice number.

M. **Invoice date** (Mandatory field) **-** Exporter will enter the date

N. **Port code of the export** (Mandatory field) **-** Smart search will be enabled and the exporter enter the port code.

O. **Invoice currency code** (Mandatory field) **-** Exporter select the currency from drop-down option.

P. **Invoice value in currency code** (Mandatory field) **-** Exporter will enter the value.

Q. **Total IRM value utilized for eBRC –** The total sum of IRM amount clubbed will be autopopulated in this field.

R. **Foreign Currency code -** IRM currency will be auto-populated in this field.

S. **Country (Mandatory field) – Select country of export.**

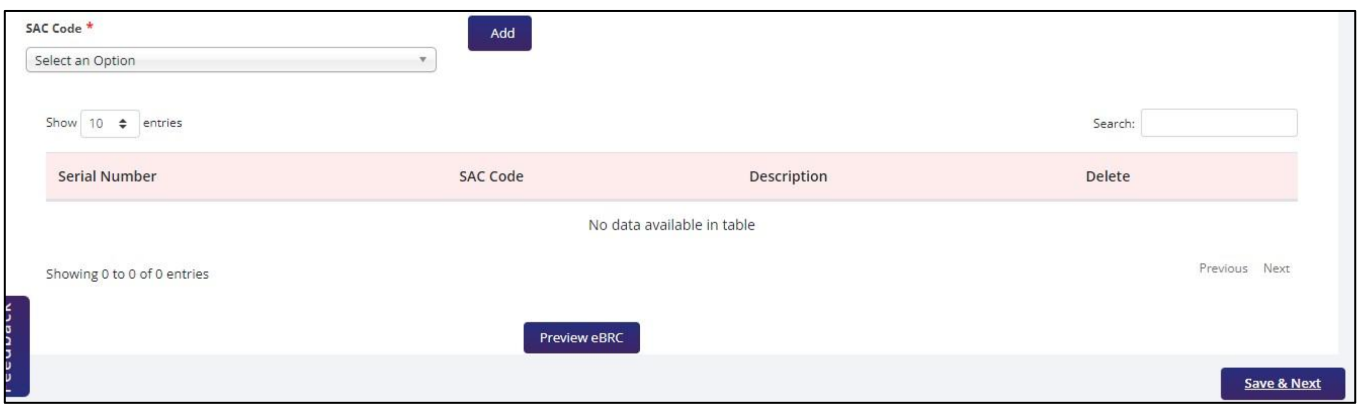
T. **Sections for Deduction required for Net Realised Value and Deduction not required for Net Realised Value (For Information Only) - Please refer note written above Section on the screen.**

- Commission Value
- Discount Value
- Insurance Value
- Freight Value
- Other Deduction Value

U. **SAC Code-** Smart search will be enabled and the exporter can search and the SAC code. For Softex & services SAC codes will be different refer *Annexure D – Master Data – Purpose Code Mapping to SAC Code*.

Net Realised (FC) = FOB value realised in the foreign currency - Commission Value - Discount value - Insurance value - Other Deduction Value – Freight

12) After entering the data user will be able to preview the e-BRC



Goods:

DIRECTORATE GENERAL OF FOREIGN TRADE

STATEMENT OF BANK REALISATION

Note: This is a print preview copy of the draft application to be submitted. DGFT File number and eBRC Number shall be generated only after signature and successful submission. Please do not consider this draft as a submitted file.

<table>
<tr><td>1</td><td>Firm Name</td><td colspan="5">BWR OVERSEAS PRIVATE LIMITED</td></tr>
<tr><td>2</td><td>Address</td><td colspan="5">7TH FLOOR, 701, A WING, TRADE WORLD,KAMALA MILLS COMPOUND, SENAPATI BAPAT MARG,LOWER PAREL WEST,MAHARASHTRA,MUMBAI,400013,</td></tr>
<tr><td>3</td><td>IEC</td><td colspan="5">0316505846</td></tr>
<tr><td>4</td><td>GSTIN</td><td colspan="5">27AAGCB8133J1ZI</td></tr>
<tr><td>5</td><td>Shipping Bill / Invoice No.</td><td colspan="5">12</td></tr>
<tr><td>6</td><td>Shipping Bill / Invoice Date</td><td colspan="5">01-02-2024</td></tr>
<tr><td>7</td><td>Shipping Bill Port</td><td colspan="5">INDLI2-Delhi Railway Station-Non EDI</td></tr>
<tr><td>8</td><td>Bill ID No.</td><td colspan="5">23</td></tr>
<tr><td>9</td><td>GST Invoice No</td><td colspan="5">534534gerrt</td></tr>
<tr><td>10</td><td>GST Invoice Date</td><td colspan="5">10-12-2025</td></tr>
<tr><td>11</td><td>Bank Name</td><td colspan="5">Union Bank of India</td></tr>
<tr><td>12</td><td>Bank Realisation Certificate No.</td><td colspan="5">NA</td></tr>
<tr><td>13</td><td>Date of Realisation of Money by Bank</td><td colspan="5">13-12-2023</td></tr>
<tr><td>14</td><td>Total Realised Value</td><td colspan="5">100.00</td></tr>
<tr><td rowspan="2">15</td><td rowspan="2">Commission,Discount, Insurance, Freight and Other Deductions</td><td>Commission</td><td>Discount</td><td>Insurance</td><td>Freight</td><td>Other</td></tr>
<tr><td>0.0</td><td>0.0</td><td>0.0</td><td>0.0</td><td>0.0</td></tr>
<tr><td>16</td><td>Net Realised Value</td><td colspan="5">100.00</td></tr>
<tr><td>17</td><td>Currency of Realisation</td><td colspan="5">USD</td></tr>
<tr><td>18</td><td>Date and Time of Printing</td><td colspan="5">31-12-2025</td></tr>
</table>

Services IT/non-IT:

DIRECTORATE GENERAL OF FOREIGN TRADE

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<tr><td>5</td><td>Shipping Bill / Invoice No.</td><td colspan="5">23</td></tr>
<tr><td>6</td><td>Shipping Bill / Invoice Date</td><td colspan="5">01-02-2024</td></tr>
<tr><td>7</td><td>Shipping Bill Port</td><td colspan="5">OTHERS</td></tr>
<tr><td>8</td><td>Bill ID No.</td><td colspan="5">23</td></tr>
<tr><td>9</td><td>GST Invoice No</td><td colspan="5">534534gerrt</td></tr>
<tr><td>10</td><td>GST Invoice Date</td><td colspan="5">01-12-2025</td></tr>
<tr><td>11</td><td>Modes of Export of Services</td><td colspan="5">Mode 1-Cross-Border Supply</td></tr>
<tr><td>12</td><td>Bank Name</td><td colspan="5">Union Bank of India</td></tr>
<tr><td>13</td><td>Bank Realisation Certificate No.</td><td colspan="5">NA</td></tr>
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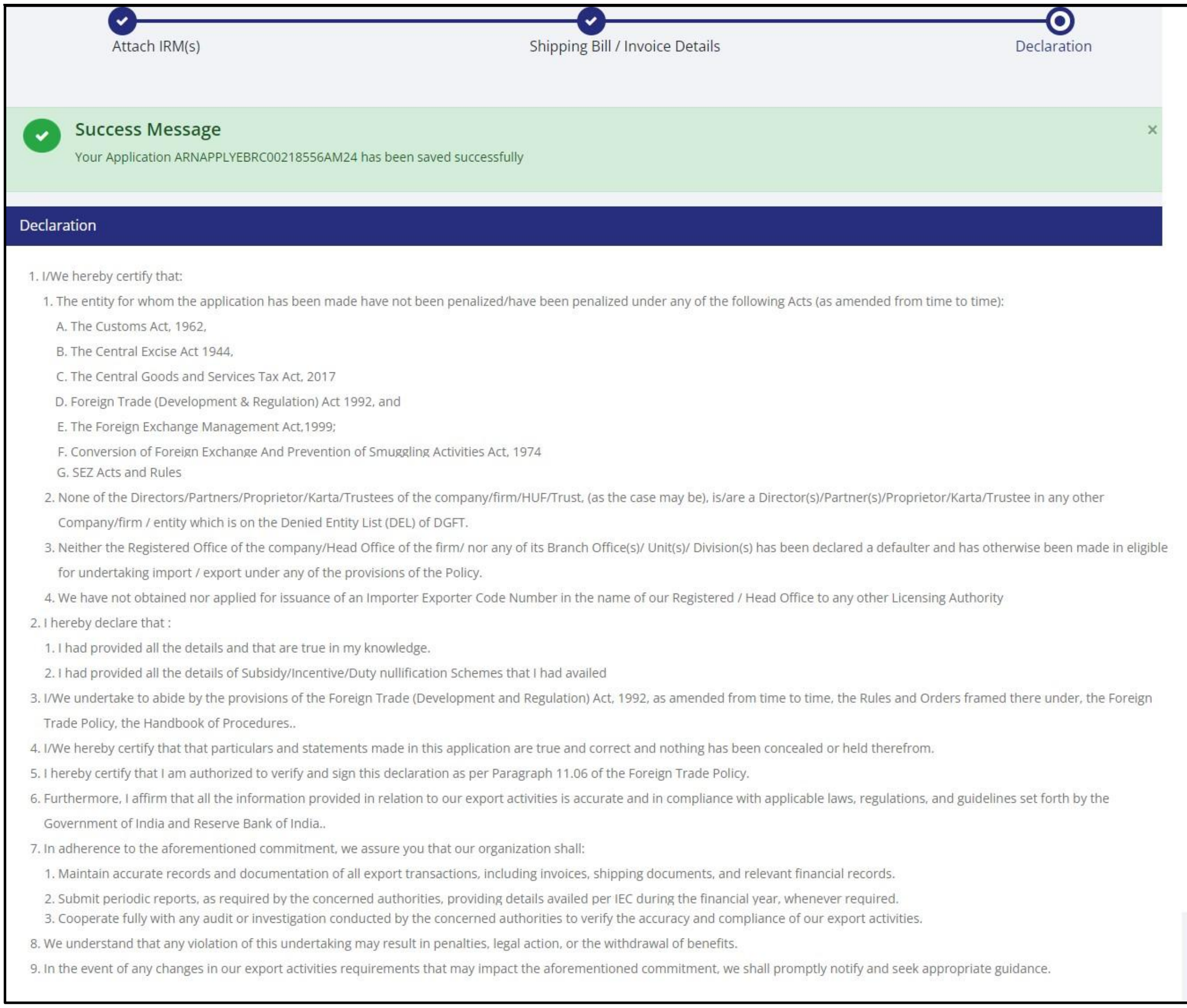
<tr><td>17</td><td>Net Realised Value</td><td colspan="5">100.00</td></tr>
<tr><td>18</td><td>Currency of Realisation</td><td colspan="5">USD</td></tr>
<tr><td>19</td><td>Date and Time of Printing</td><td colspan="5">31-12-2025</td></tr>
</table>

13) After clicking on **Save & Next** button exporter will read the declaration and tick the check box.



14) On submitting the form by clicking on the **Generate e-BRC** button the e-BRC will be generated and same will be visible in respected **Banks** & **RA offices** in **Repository** under **Loaded** status. A prompt message will appear stating the **e-BRC Number.**

DIRECTORATE GENERAL OF FOREIGN TRADE

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<tr><td>5</td><td>Shipping Bill / Invoice No.</td><td colspan="5">invc12345</td></tr>
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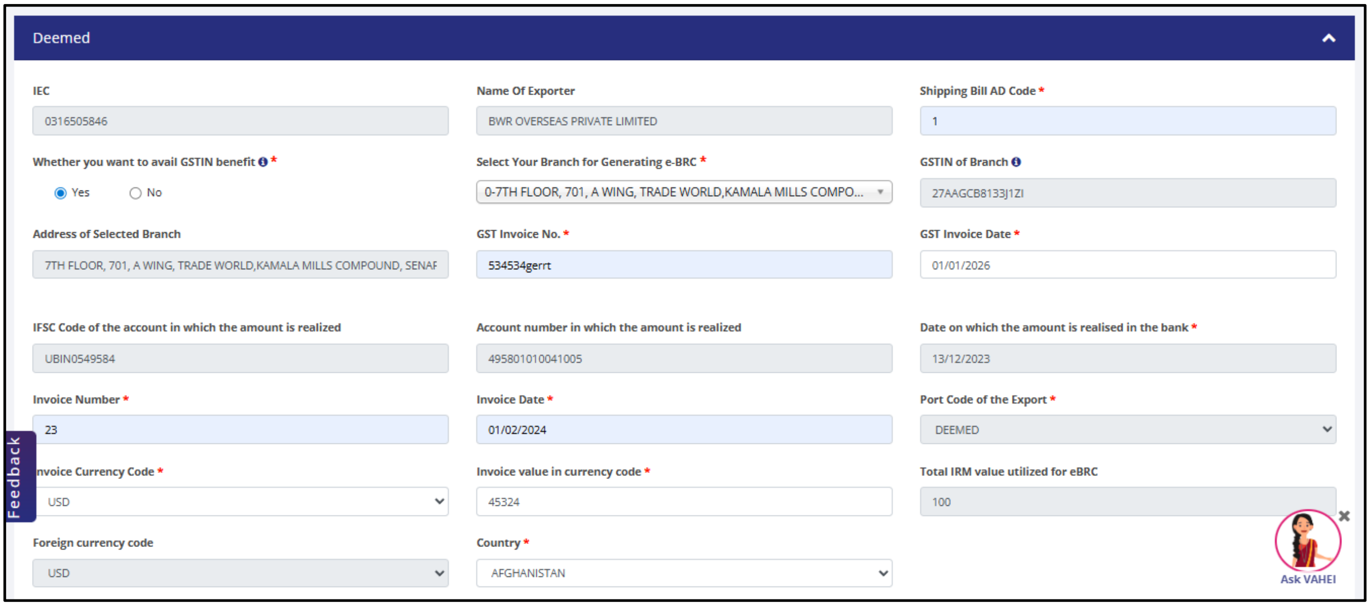
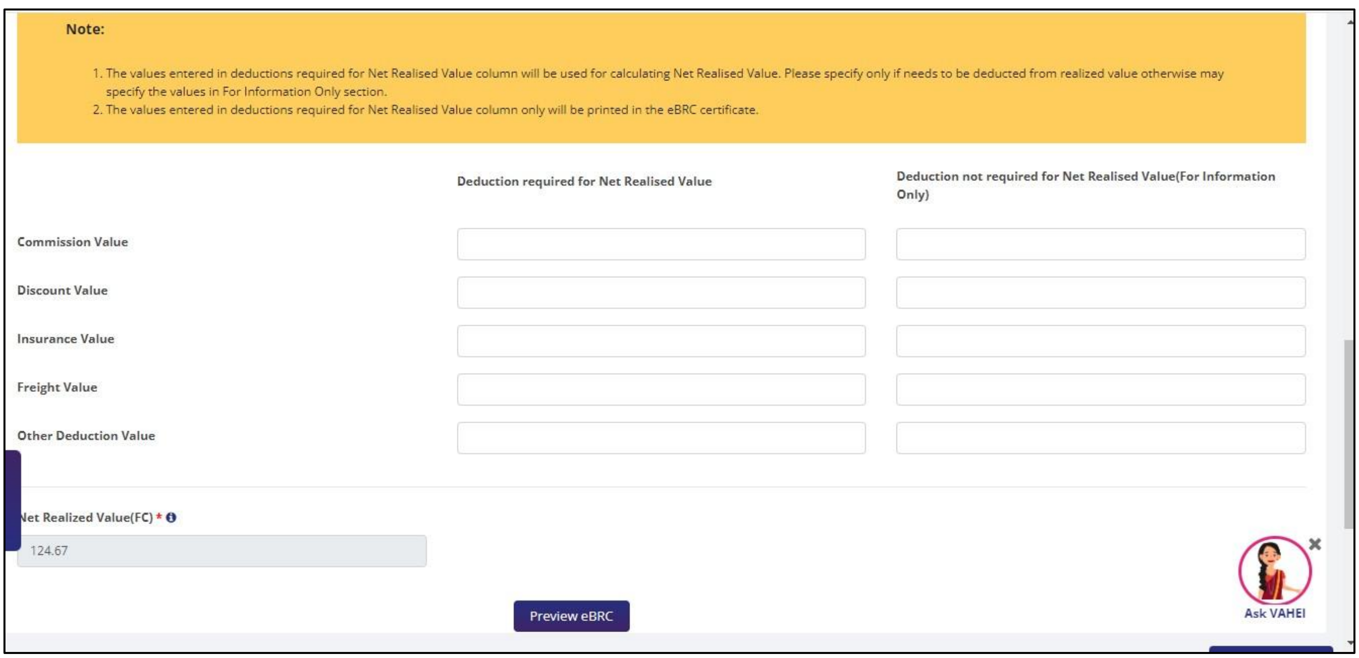
<tr><td>9</td><td>GST Invoice No</td><td colspan="5">789652</td></tr>
<tr><td>10</td><td>GST Invoice Date</td><td colspan="5">01-12-2025</td></tr>
<tr><td>11</td><td>Modes of Export of Services</td><td colspan="5">Mode 2-Consumption Abroad</td></tr>
<tr><td>12</td><td>Bank Name</td><td colspan="5">Union Bank of India</td></tr>
<tr><td>13</td><td>Bank Realisation Certificate No.</td><td colspan="5">UBIN0549584A00000031</td></tr>
<tr><td>14</td><td>Date of Realisation of Money by Bank</td><td colspan="5">13-12-2023</td></tr>
<tr><td>15</td><td>Total Realised Value</td><td colspan="5">1,000.00</td></tr>
<tr><td rowspan="2">16</td><td rowspan="2">Commission,Discount, Insurance, Freight and Other Deductions</td><td>Commission</td><td>Discount</td><td>Insurance</td><td>Freight</td><td>Other</td></tr>
<tr><td>0.0</td><td>0.0</td><td>0.0</td><td>0.0</td><td>0.0</td></tr>
<tr><td>17</td><td>Net Realised Value</td><td colspan="5">1,000.00</td></tr>
<tr><td>18</td><td>Currency of Realisation</td><td colspan="5">USD</td></tr>
<tr><td>19</td><td>Date and Time of Printing</td><td colspan="5">01-01-2026</td></tr>
<tr><td>20</td><td>QR Code
Scan to Validate Online on DGFT
Website:
https://www.dgft.gov.in</td><td></td><td>21</td><td colspan="2">Source (Bank / Exporter)</td><td>Exporter</td></tr>
</table>

1.1.6. For Deemed Export-





A. **IEC-** This field will be auto-populated.

B. **Name of the Exporter-** This field will be auto-populated.

C. **Whether you want to avail GSTIN benefit?** (Mandatory field)**–** This field will have Yes No as radio buttons. If the exporter selects Yes, the fields for GSTIN of Branch, GST Invoice No. and GST Invoice Date will be mandatory.

D. **Branch for Generating eBRC** (Mandatory field)**–** By default, base branch will be selected, exporter can select any other branch.

E. **GSTIN of Branch –** The GSTIN attached to the selected branch will be auto-populated. If not available, then provide a tooltip along with error message on Save and Next button.

F. **Address of selected branch –** The address will be auto-populated based on selected branch.

G. **GST Invoice No-** Textbox to enter GST Invoice No.

H. **GST Invoice Date-** [calendar] Enter date by selecting the date in calendar. If the exporter selects "No", these fields should be auto filled with "NA" and disabled.

I. **IFSC Code of the account in which amount is realised-** This field will be auto-populated.

J. **Account number in which amount is realised-** This field will be auto-populated.

K. **Date on which amount is realised-** The latest date from the clubbed IRM's will be auto populated.

L. **Invoice number** (Mandatory field) **-** Exporter will enter the invoice number.

M. **Invoice date** (Mandatory field) **-** Exporter will enter the date

N. **Port code of the export** (Mandatory field) **-** Will be DEEMED by default.

O. **Invoice currency code** (Mandatory field) **-** Exporter select the currency from drop-down option.

P. **Invoice value in currency code** (Mandatory field) **-** Exporter will enter the value.

Q. **Total IRM value utilized for eBRC –** The total sum of IRM amount clubbed will be auto populated in this field.

R. **Foreign Currency code -** IRM currency will be auto-populated in this field.

S. **Country (Mandatory field) –** Select country of export.

T. **Sections for Deduction required for Net Realised Value and Deduction not required for Net Realised Value (For Information Only) - Please refer note written above Section on the screen.**

- Commission Value
- Discount Value
- Insurance Value
- Freight Value
- Other Deduction Value

U. **SAC Code-** Smart search will be enabled and the exporter can search and the SAC code. For Softex & services SAC codes will be different refer *Annexure D – Master Data – Purpose Code Mapping to SAC Code*.

V. **Net Realized Value (FC) –** This field will be auto-calculated.

15) The user can find the e-BRC under **My Dashboard > Repository >** Select bill type as **e-BRC.**

(a) **Search Parameters –** Bank Realisations (e-BRC) Number, BRC Issue from Date, BRC Issue to Date, Shipping Bill Number, Shipping Bill Date, Shipping Bill Port, Bill Id & Authorisation Number.

(b) **Search Results –** Bank Realisation number, BRC issue date, Date on which amount was realised in the bank, FOB value realised in the FCC, Bill ID, Shipping bill number, Shipping bill date, Shipping bill Port, Bank Realisation status & Utilisation status.

16) User will be able to perform the following functions on the generated e-BRC from the repository.

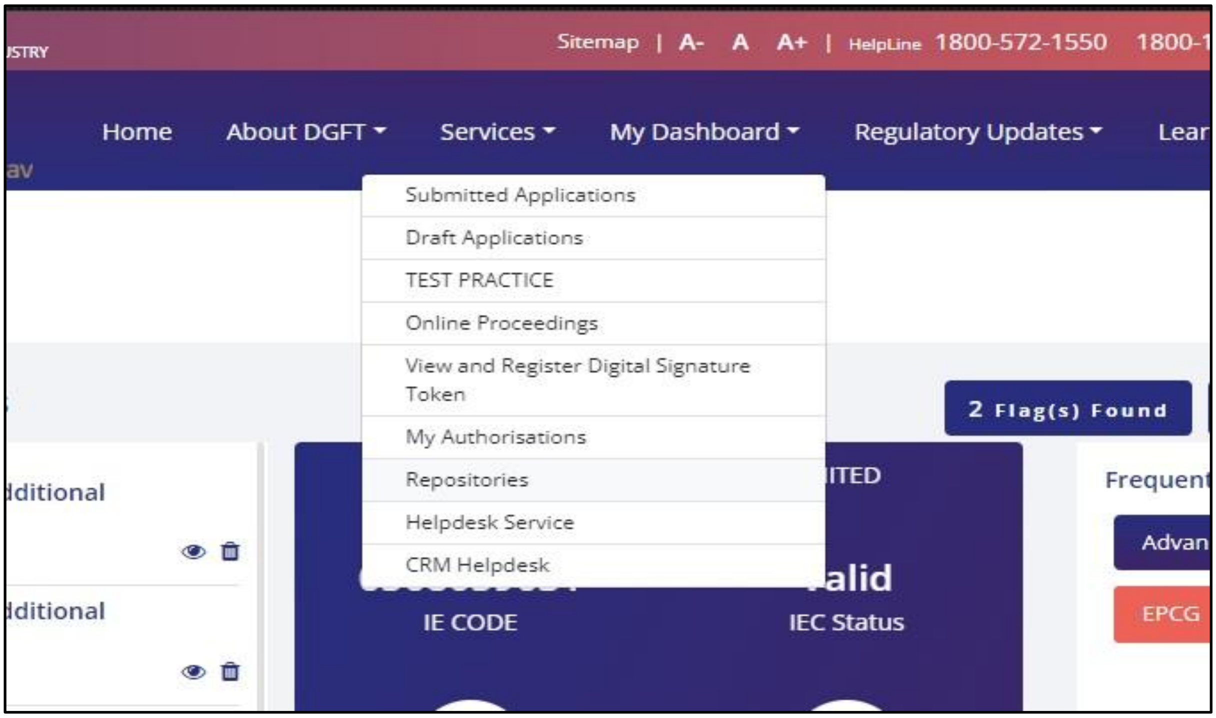
17) Download the copy of e-BRC from print e-BRC button under **My Dashboard > Repository >** Select bill type as **e-BRC >** Search the e-BRC **>** Click on the **e-BRC number hyperlink.**

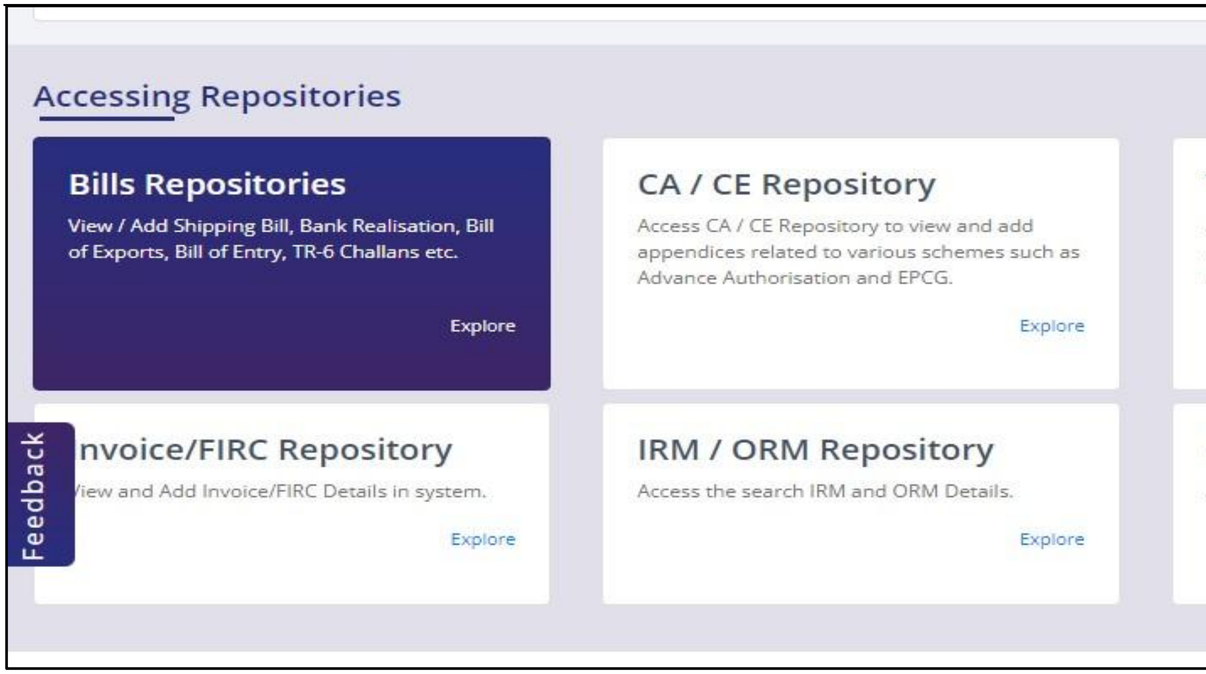
18) User can also update **Discount value, Freight value, Commission value, Insurance value & Other Deduction value** when generating fresh e-BRC or if existing e-BRC is not utilised for benefits/incentives under Foreign Trade Policy or otherwise.

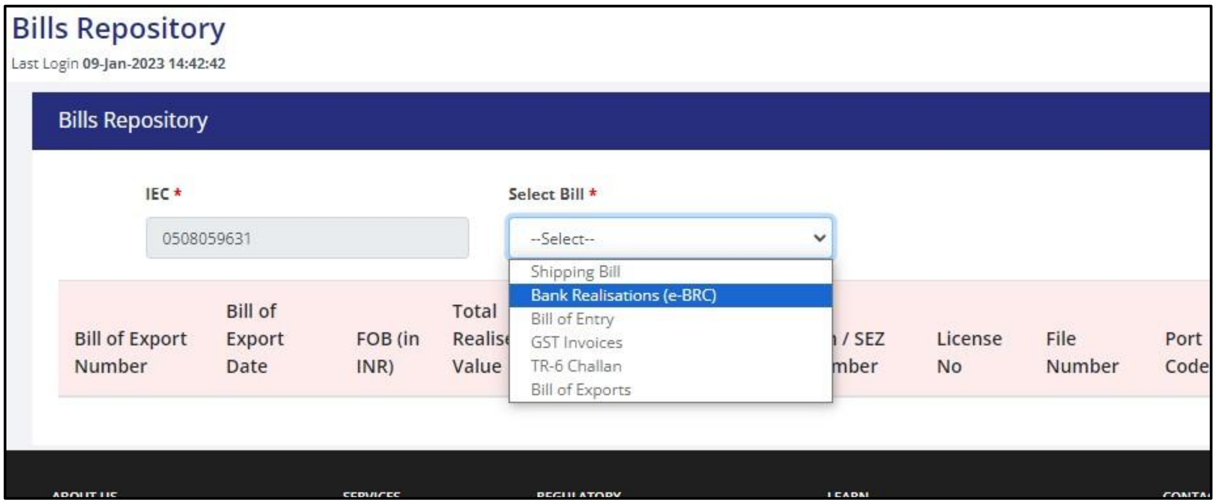
7. Cancelling e-BRC

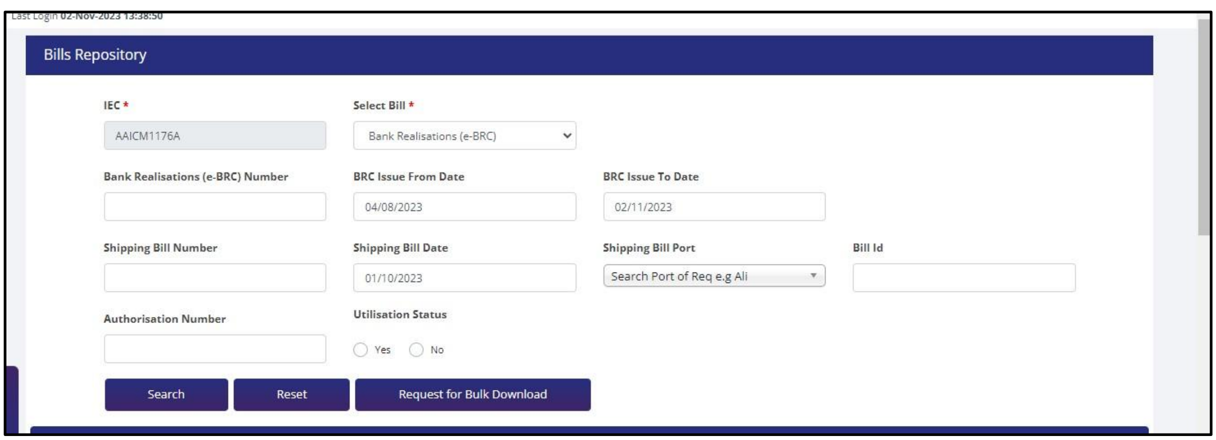
Following will be the workflow to Cancel the eBRC.

1. Navigate to **My Dashboard > Repository > Bill Repositories >** Select **e-BRC** from the dropdown **>** Search the e-BRC using the appropriate filters.









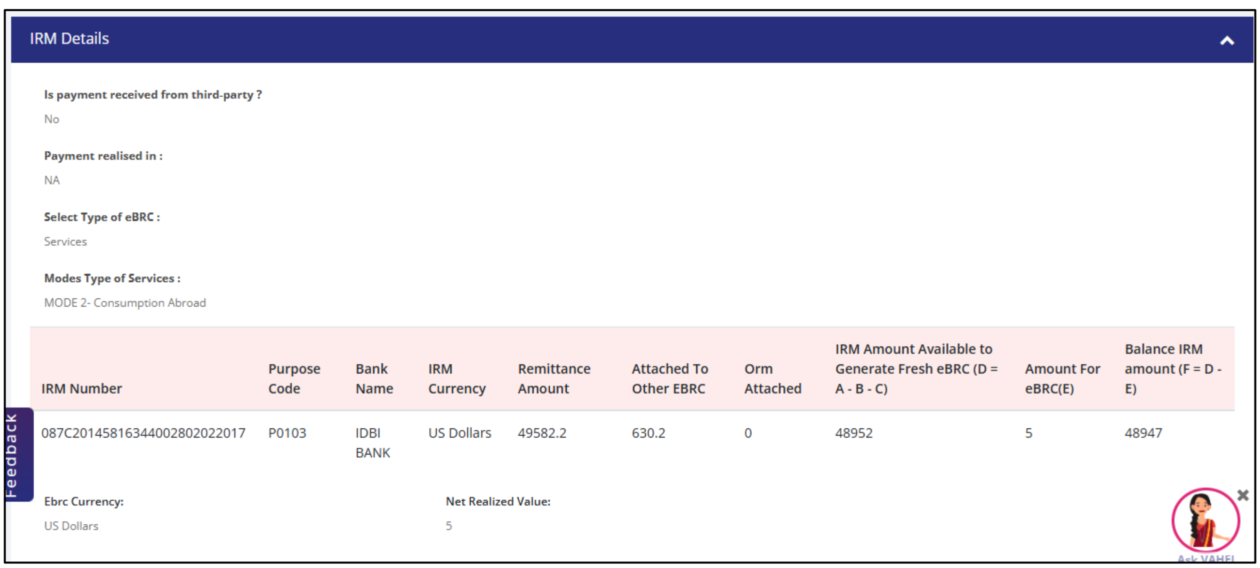
2. After searching the e-BRC, from the cancel e-BRC column click on **Initiate** button.

Note: a. Initiate button will be enabled for the eBRC's which were generated by the exporter from the DGFT portal.

b. Cancellation of the eBRC will not be allowed if it is ultilised in the application.

3. Popup will appear asking for confirmation of cancellation. On click of yes the page will be directed to the eBRC cancellation form.

4. Details of IRM i.e. IRM grid and type of eBRC which was in the generate eBRC flow will be shown to the exporter in view only mode. At the bottom of the page, a remarks box (character limit of 250) will be provided for the exporter which will be mandatory.


IRM Details

Is payment received from third-party ?
No

Payment realised in :
NA

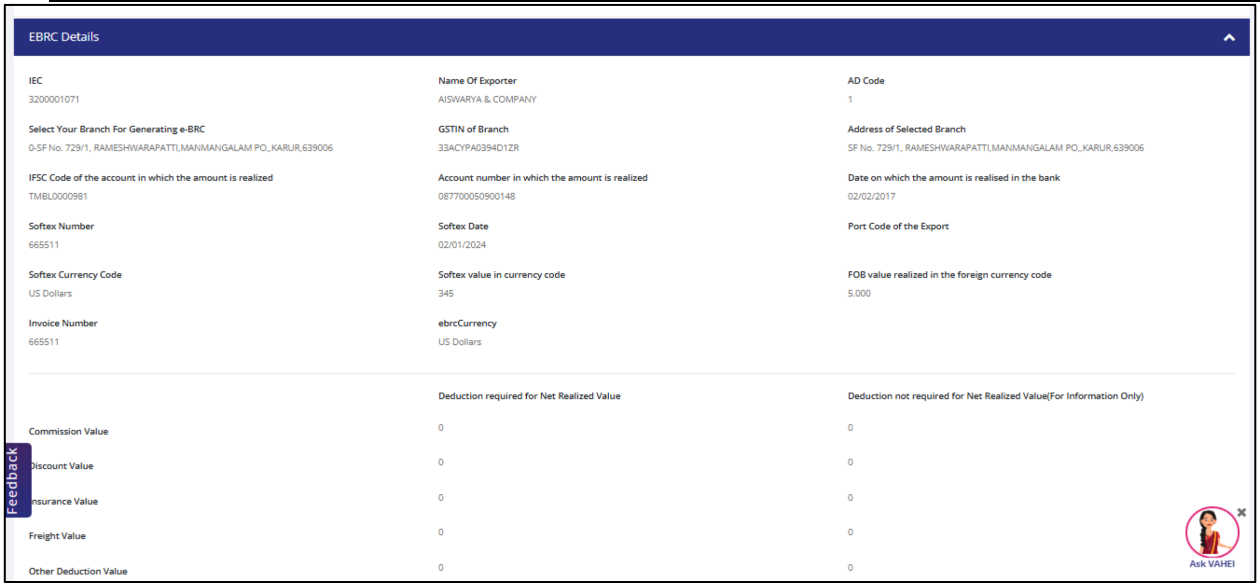
Select Type of eBRC :
Services

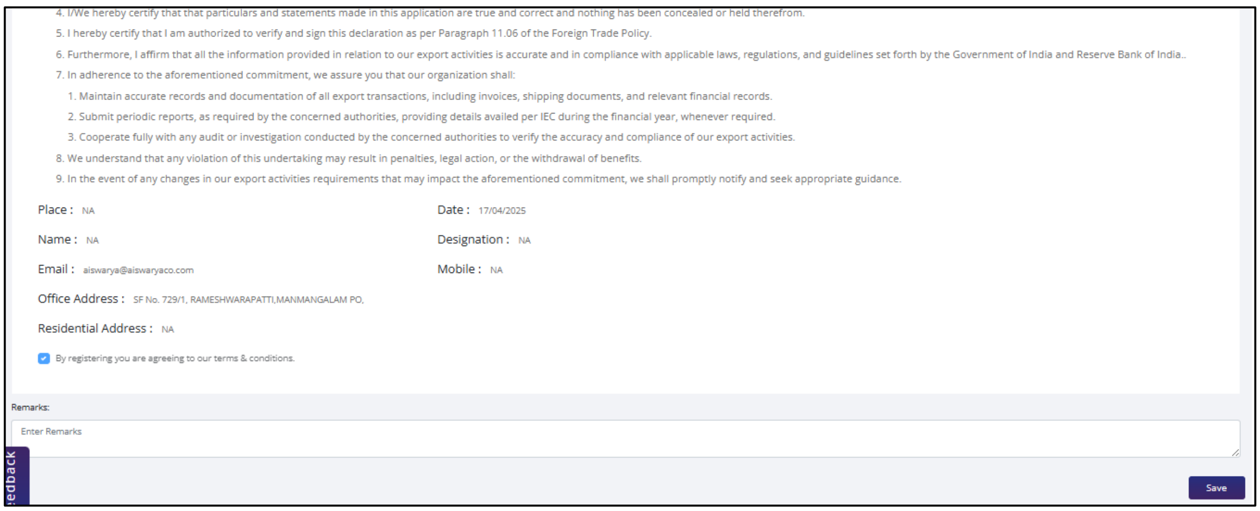
Modes Type of Services :
MODE 2- Consumption Abroad

IRM Number	Purpose Code	Bank Name	IRM Currency	Remittance Amount	Attached To Other EBRC	Orm Attached	IRM Amount Available to Generate Fresh eBRC (D = A - B - C)	Amount For eBRC(E)	Balance IRM amount (F = D - E)
087C2014581634400280202201 7	P0103	IDBI BANK	US Dollars	49582.2	630.2	0	48952	5	48947

Ebrc Currency:
US Dollars

Net Realized Value:
5





5. Exporter will will tick the declaration and DSC / e-Sign for the submission of the application.

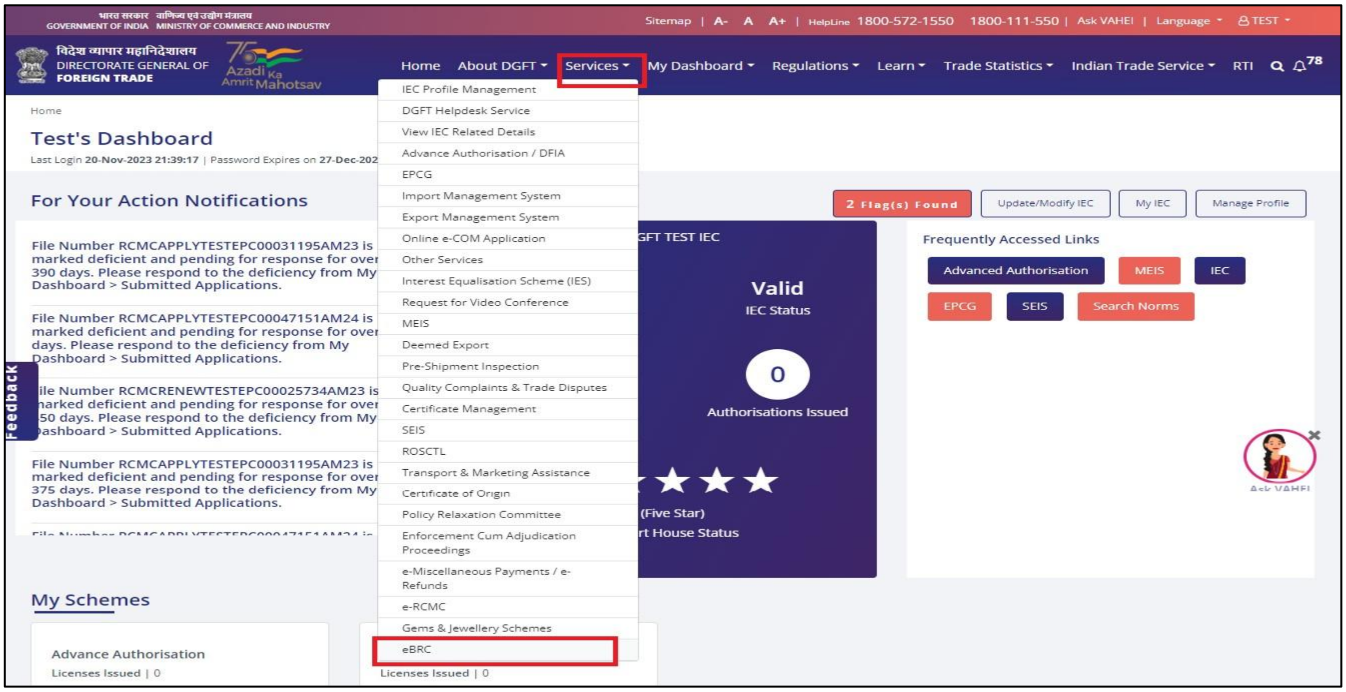
Note :

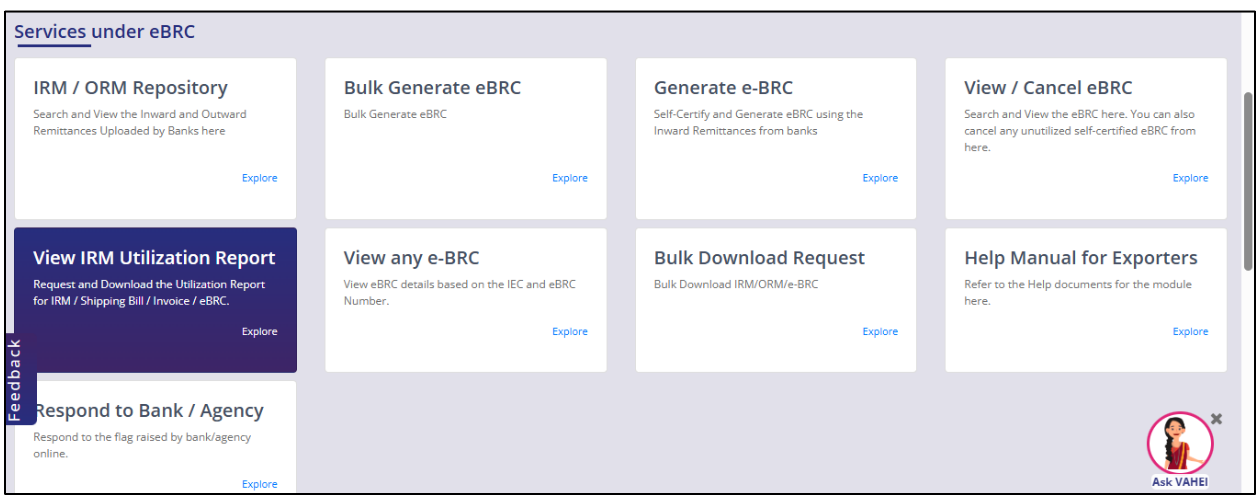
a. The eBRC generated by the bank cannot be cancelled.
b. Only those e-BRCs generated by exporter on self-certification basis from the DGFT portal can be cancelled by the exporters provided the same has not been utilised for claiming any benefits/incentives/IGST or other refunds/remission/credits.

8. IRM Utilisation Report

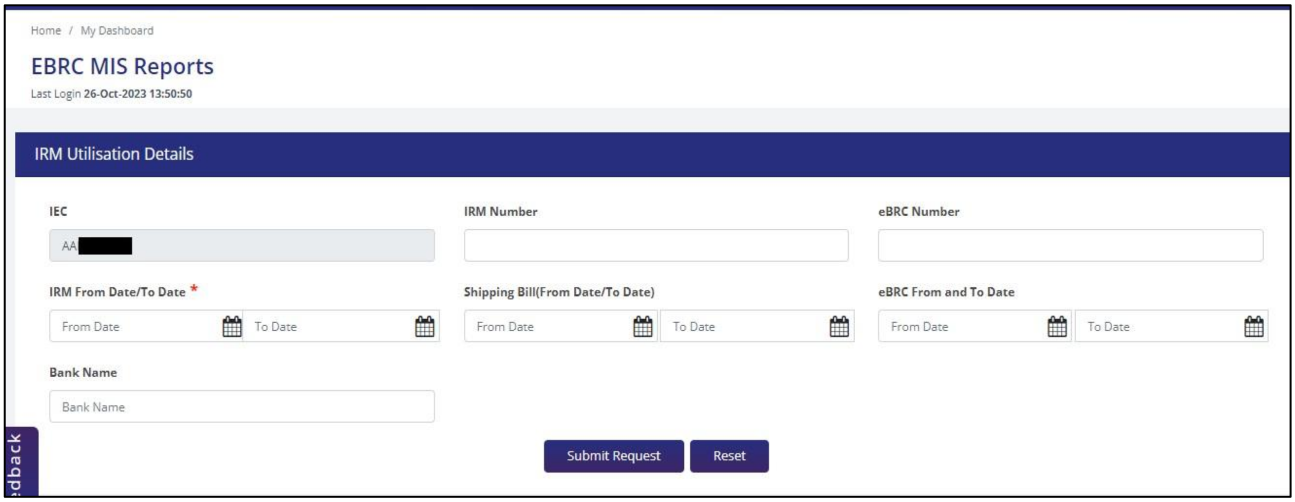
This report can help the exporters to analyse the IRM activity.

1. Post logins go to the Services>Select eBRC > Click on View IRM Utilization Report. Exporter will be redirected to IRM Utilization Report screen.

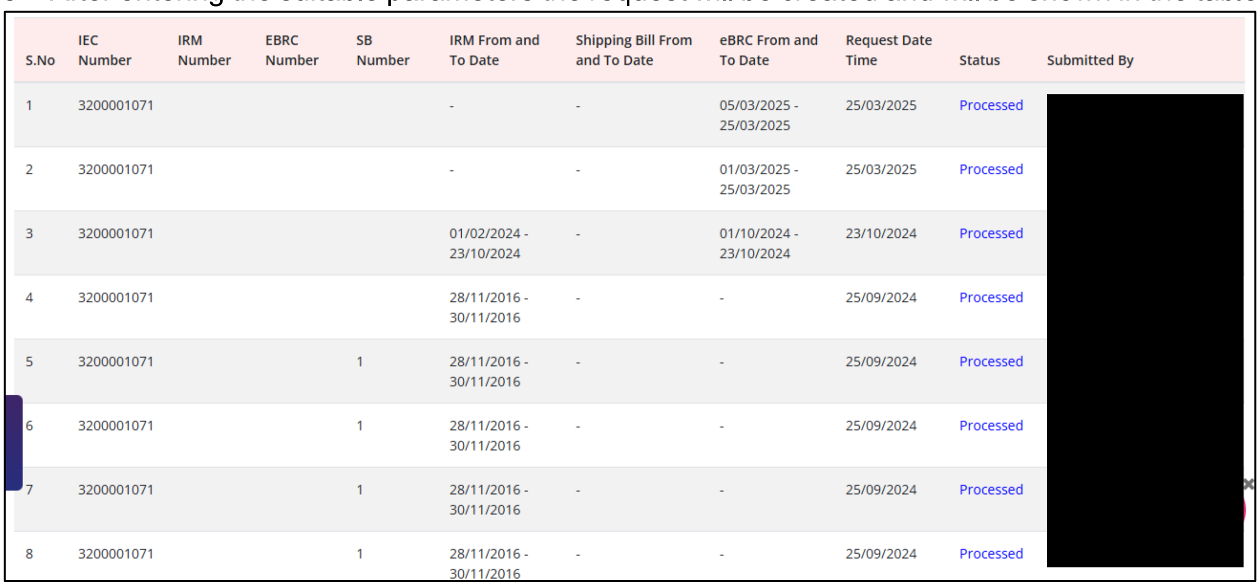




2. Exporter can generate report according to the filters given on the screen.



3. After entering the suitable parameters the request will be created and will be shown in the table below.



S.No	IEC Number	IRM Number	EBRC Number	SB Number	IRM From and To Date	Shipping Bill From and To Date	eBRC From and To Date	Request Date Time	Status	Submitted By
1	3200001071				-	-	05/03/2025 - 25/03/2025	25/03/2025	Processed	[redacted]
2	3200001071				-	-	01/03/2025 - 25/03/2025	25/03/2025	Processed	[redacted]
3	3200001071				01/02/2024 - 23/10/2024	-	01/10/2024 - 23/10/2024	23/10/2024	Processed	[redacted]
4	3200001071				28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	[redacted]
5	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	[redacted]
6	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	[redacted]
7	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	[redacted]
8	3200001071			1	28/11/2016 - 30/11/2016	-	-	25/09/2024	Processed	[redacted]

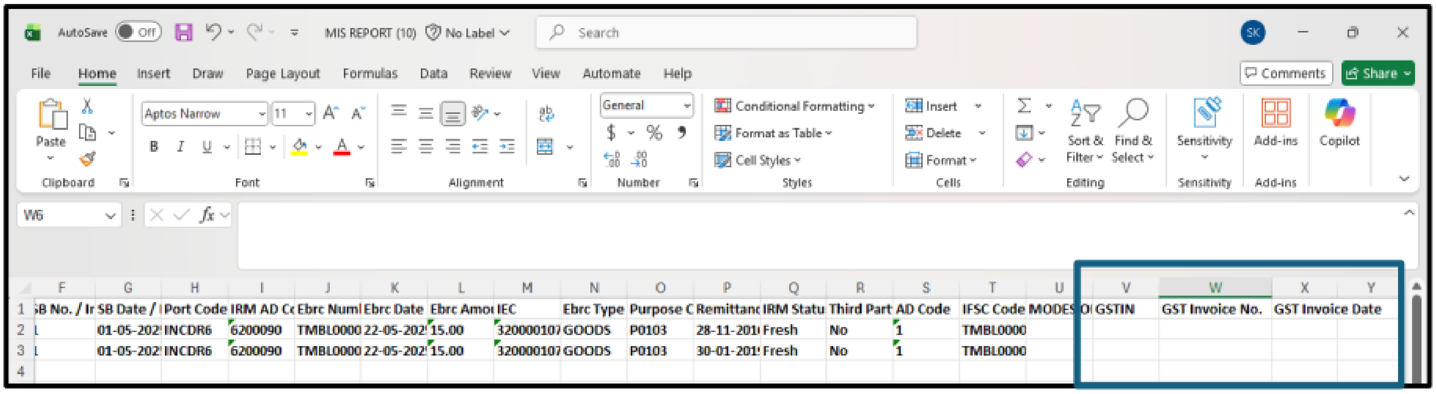
4. User will submit request for processing

5. Batch will pick up request and generate report to send over email

6. Status - Submitted / Processed / Failed.

7. Status will be clickable to download the excel report too for processed

8. Failed - will show the error why failed (Too many records etc.)



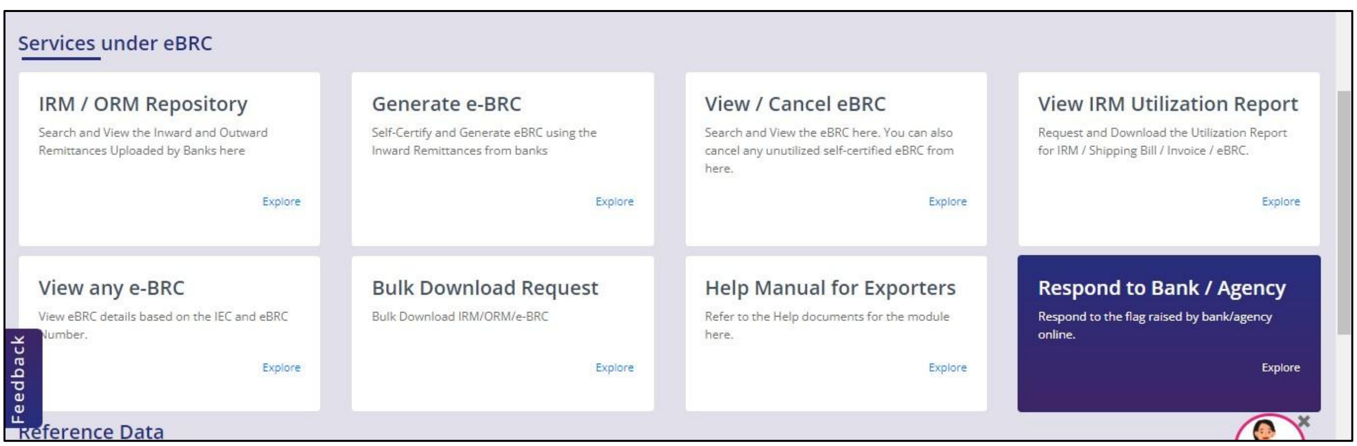
9. Risk Management System (RMS)

The exporter will be able to respond to bank if any eBRC is flagged by RMS. Corresponding IRM will also be flagged and cannot be utilised for any purposes.

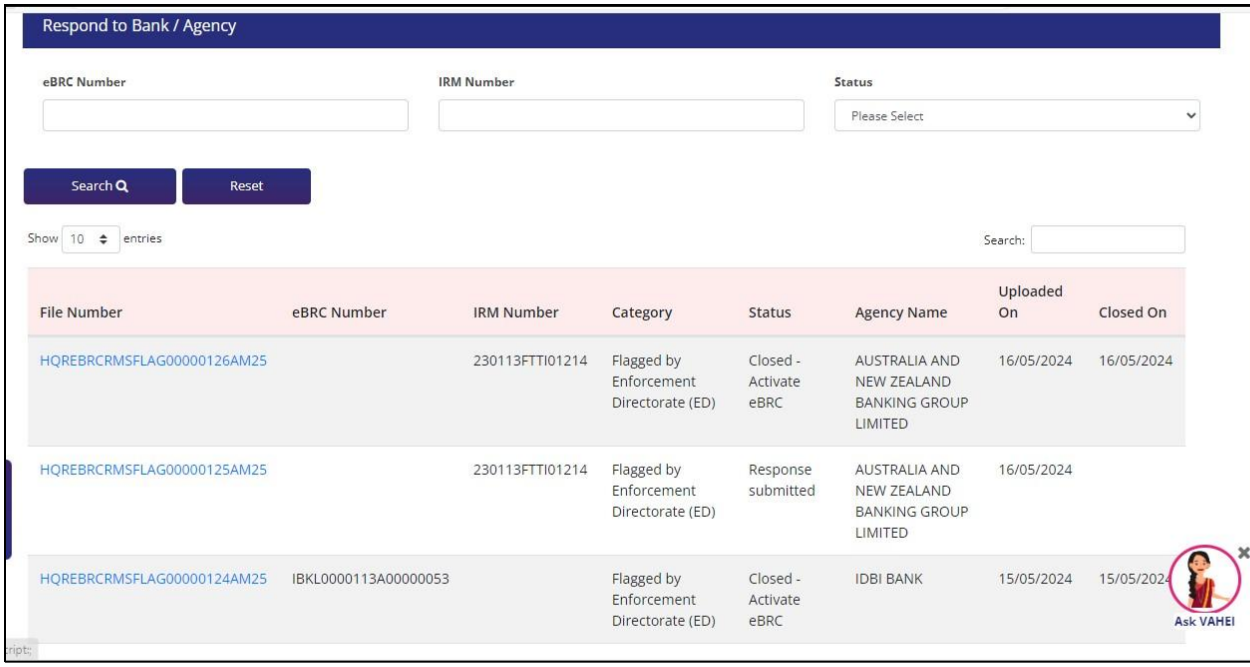
1. Exporter can see that the flagged eBRC status will be ‘Under Review’ from the My Dashboard > Bills Repository.

IBKL0000113A00000005	02/04/2024	05/06/2023	500	23	23	01/02/2024	OTHERS	Under Review	No
IBKL0000113A00000006	04/04/2024	16/06/2023	100	23	23	01/02/2024	OTHERS	Under Review	No

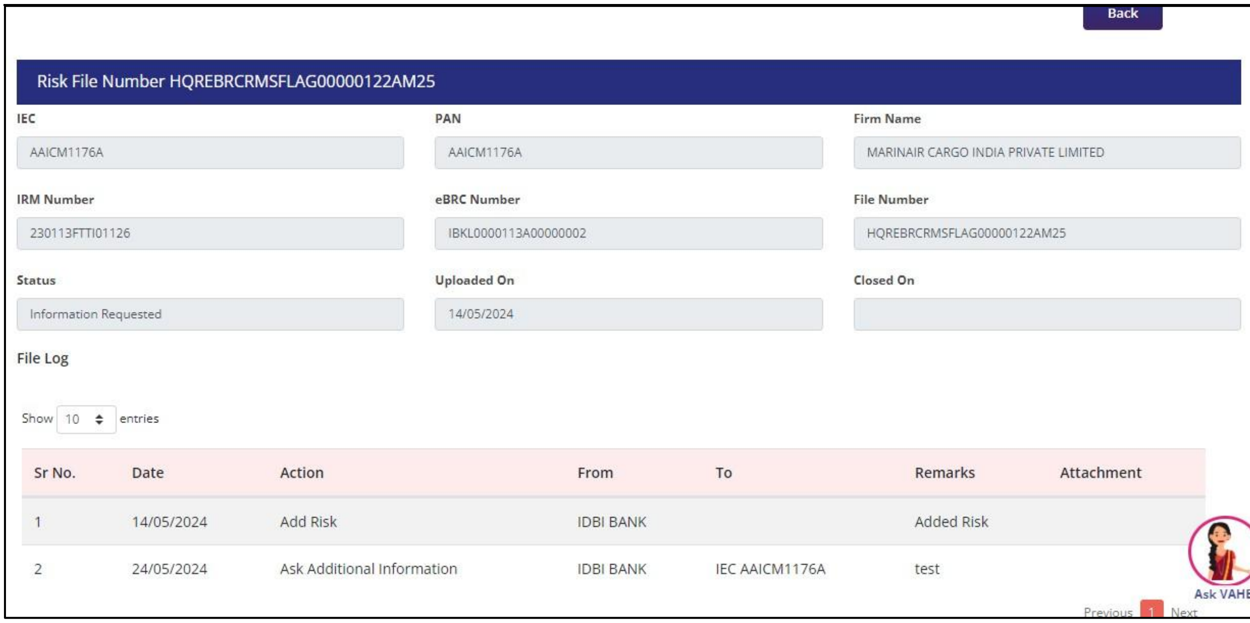
2. Exporter can respond to flagged eBRC by navigating to **Services > eBRC > Respond to Bank/Agency**.



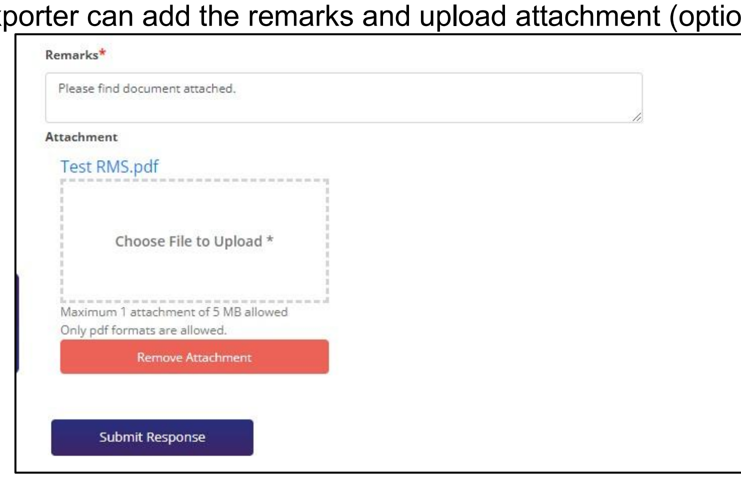
3. Once the exporter clicks on Respond to Bank/Agency and click on Search button the flagged file numbers will be displayed on the screen with status.



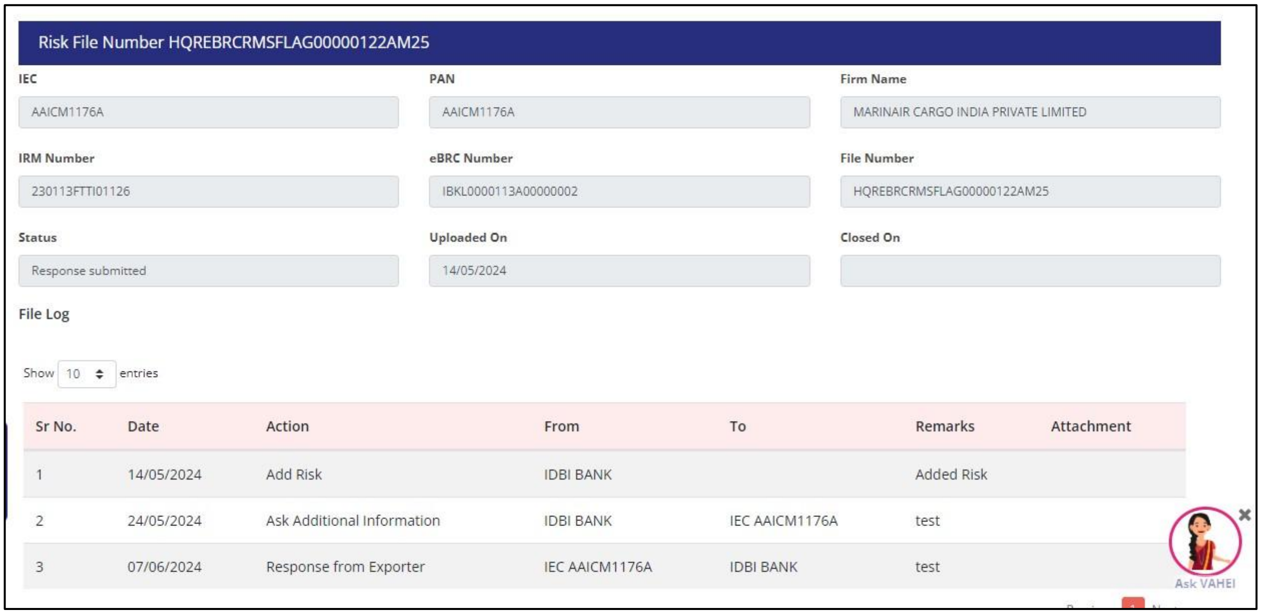
4. Once the exporter clicks on File Number, they will see the file details with bank remarks so that they can reply to the bank for Information Requested cases.



5. The exporter can add the remarks and upload attachment (optional) and **Submit Response**.



6. Once the exporter clicks on Submit Response button, the File Log will be updated with their remarks and the status of the file will be Response Submitted.


Risk File Number HQREBRCRMSFLAG00000122AM25

IEC: AAICM1176A
PAN: AAICM1176A
Firm Name: MARINAIR CARGO INDIA PRIVATE LIMITED
IRM Number: 230113FTTI01126
eBRC Number: IBKL0000113A00000002
File Number: HQREBRCRMSFLAG00000122AM25
Status: Response submitted
Uploaded On: 14/05/2024
Closed On:

File Log

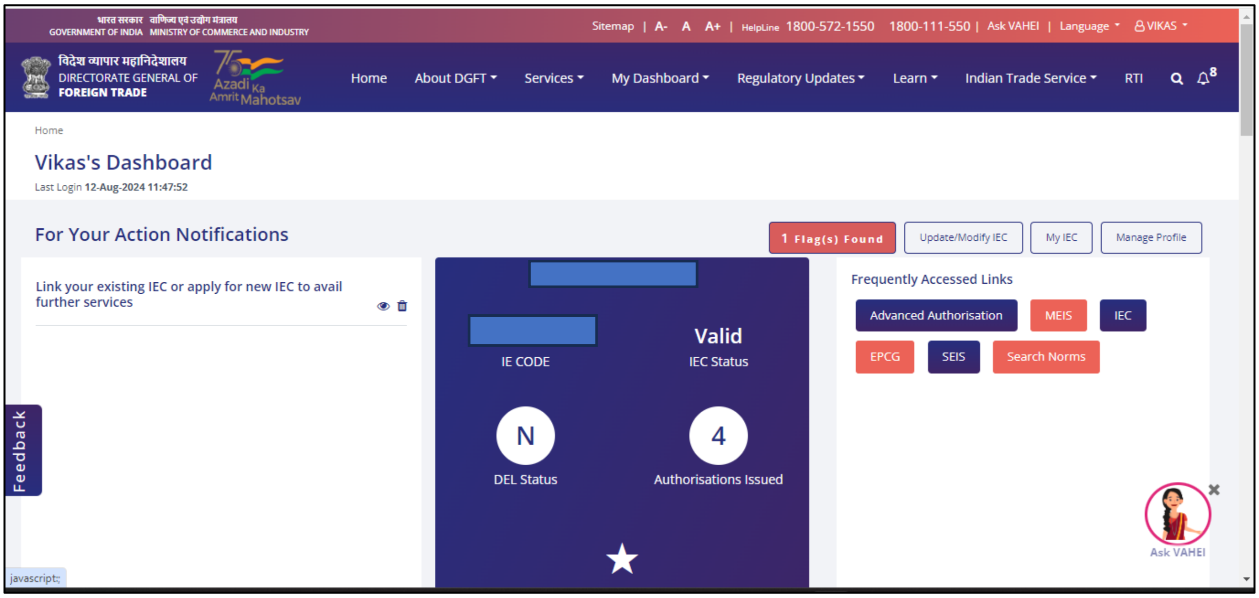
Show 10 entries

Sr No.	Date	Action	From	To	Remarks	Attachment
1	14/05/2024	Add Risk	IDBI BANK		Added Risk	
2	24/05/2024	Ask Additional Information	IDBI BANK	IEC AAICM1176A	test	
3	07/06/2024	Response from Exporter	IEC AAICM1176A	IDBI BANK	test	

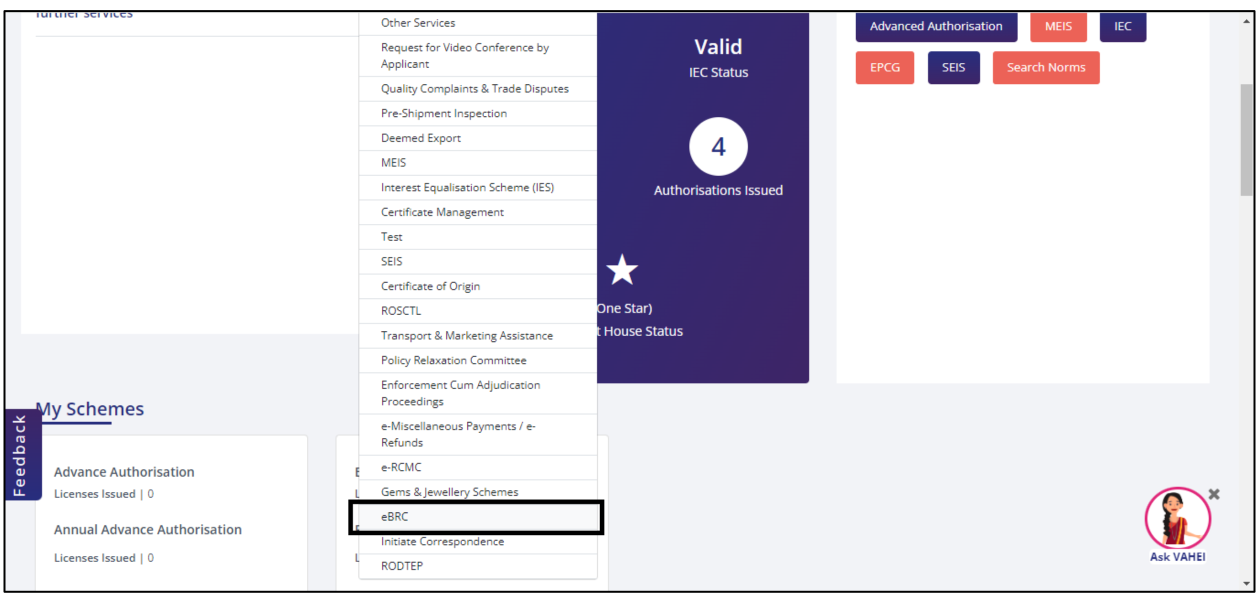
10.Bulk Generate eBRC

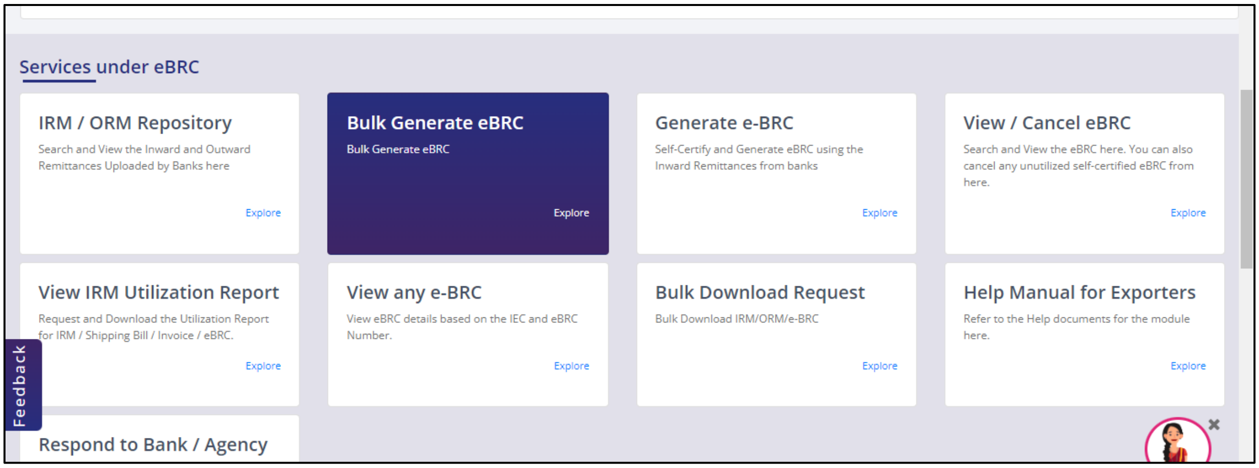
The exporter will be provided with the ability to bulk generate eBRC by logging in to DGFT portal. The exporter will upload the excel file with all the necessary details for eBRC generation.

1. The exporter will login to https://www.dgft.gov.in/CP/ portal with valid username and password.

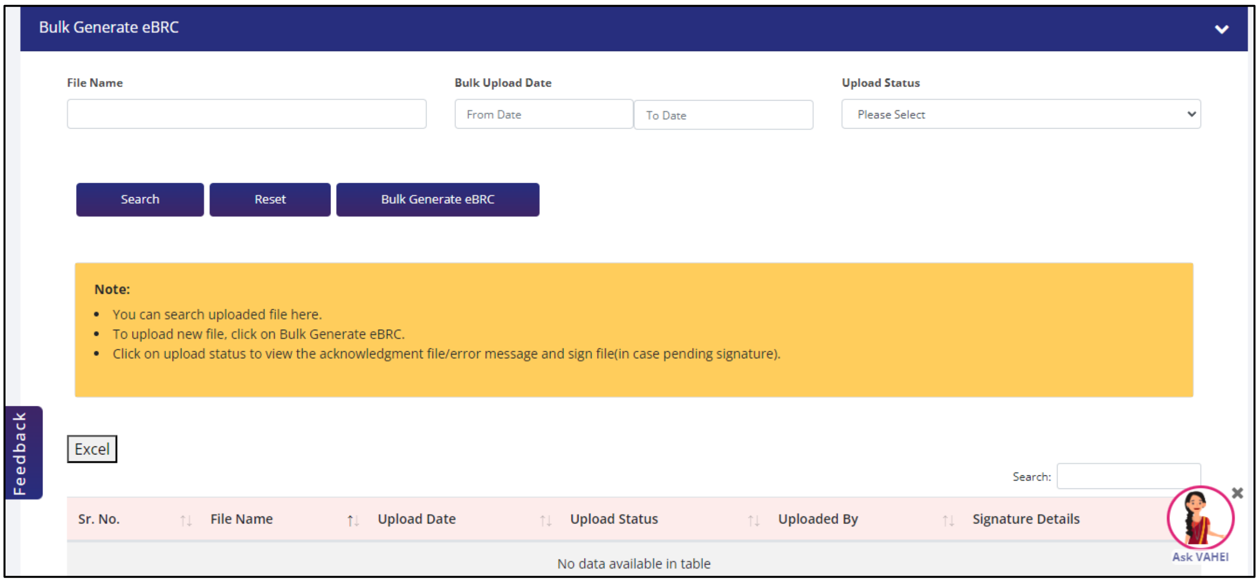


2. The exporter will navigate to Services>eBRC>Bulk Generate eBRC

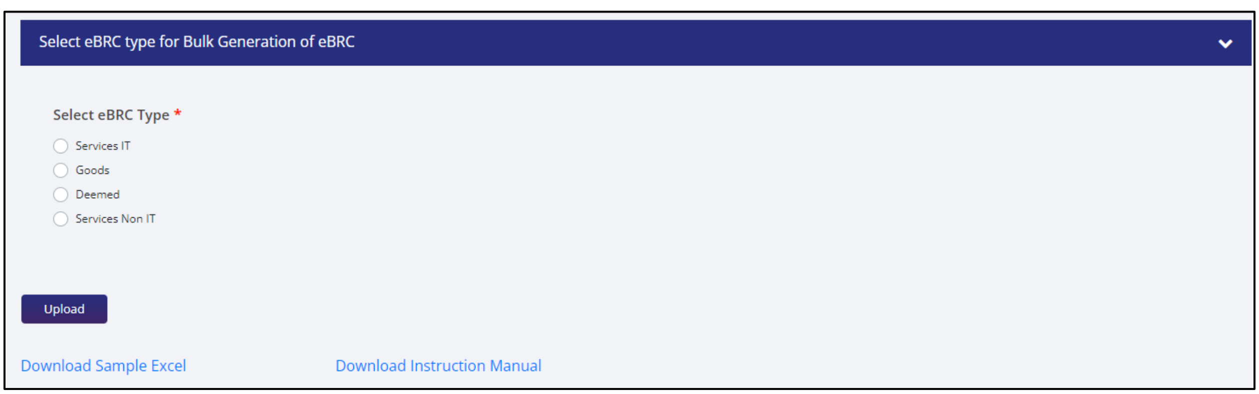




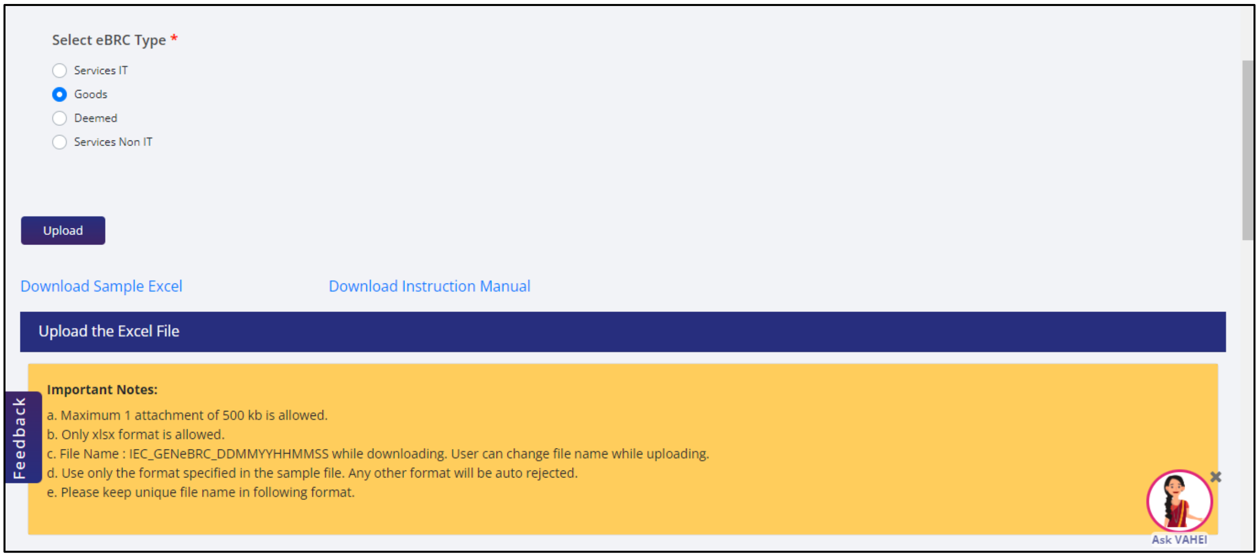
3. After clicking on Bulk Generate eBRC tile, the below screen will appear.



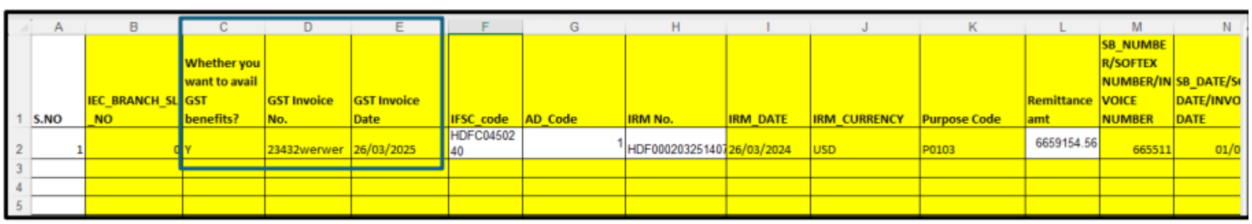
4. To Upload the excel file, click on Bulk Generate eBRC button. After clicking, the screen below will appear. Here, you can select the type of eBRC you want to generate.



5. After selecting the type of eBRC, click on upload button. You can also click on Download Sample Excel for your reference.



Below is the sample excel along with Instruction manual for each field in the excel for eBRC bulk generation.



Instruction for fields in the excel file:

Field Name	JSON Format	Description	Mandatory(Y/N)	Length	Type
Serial Number	serialNo	Serial Number of IRM in the request. Serial number shall be unique for each record in unique transaction ID. Starts from 1 and till 999.	Y	<=3	Number
IEC_BRANCH_SL_NO	Branch Code	Exporter will enter the Branch for generating eBRC	Y	1	Number

Whether you want to avail GST benefits?		Exporter will enter Whether they want to avail GST benefits?	Y	1	String(Y/N)
GST Invoice No.	GST Invoice No	Exporters will enter the GST invoice number in case Y is entered in above field.	O (optional mandatory)	<=20	String
GST Invoice Date	GST Invoice Date	Exporters will enter the GST Invoice Date in case Y is entered in above field.	O (optional mandatory)	11	String(dd-mmm-yyyy)
IFSC Code	irmIfscCode	IRM IFSC Code of the bank. This shall be same as IFSC code in IRM shared by bank to DGFT.	Y	11	String
AD Code	irmAdCode	AD code of Shipping bill/SOFTEX/Invoice	Y	<=7	String
IRM Number	irmNumber	IRM Number	Y	<=50	String
IRM date	irmDt	IRM Date. This shall be same as IRM shared by bank in DGFT.	Y	11	Date(dd-mmm-yyyy)
IRM foreign currency code	irmFCC	IRM Foreign currency code. This shall be same as IRM shared by bank in DGFT.	Y	3	String
Purpose Code	irmPurposeCode	Purpose code of IRM. This shall be same as IRM shared by bank in DGFT.	Y	5	String
Remittance Amount Available in FCC	irmRemitAmtFCC	(Total IRM Remittance Amount – Total ORM Amount in FCC) as per the record shared by bank in DGFT.	Y	<=16,2 (16-Numeric,	Number

				2-Decimal)	
Shipping bill/ SOFTEX number/Invoice Number	sbCumInvoiceNumber	Shipping bill in case of Direct export. SOFTEX in case of Software exports or Invoice number in case of service exports other than Software	Y	<=20	String
Shipping Bill/SOFTEX/Invoice date	sbCumInvoiceDate	Shipping bill/ SOFTEX/Invoice date	Y	11	String(dd-mmm-yyyy)
Port Code	portCode	Port Code of Shipping bill/ SOFTEX/Invoice. Port code shall be from DGFT master data only.	Y	6	String
Bill Number	billNo	Bill / Invoice number against which the IRM is mapped in Shipping/ SOFTEX. Invoice number and bill number can be same for service export other than Software.	Y	<=20	String
IRM FCC Amount mapped	mappedIRMAmountFCC	IRM amount to be mapped against this shipping/SOFTEX/Invoice number. The total sum of IRM FCC mapped shall not be greater than remittance amount in FCC	Y	<=16,2	Number
IsVostro Payment	isVostro	This flag shall be set as true if the payment received is in vostro account.	Y	1	String(Y/N)

Vostro Type	vostroType	This field is conditional true if the Is Vostro payment flag is true then organization needs to update whether it is Special Vostro realization or other than SVRA. Allowed values are SVRA/ NVRA	O(optional Mandatory)	4	String
ORM Amount mapped	mappedORMAmountFCC	ORM Amount to be mapped in this invoice	N	<=16,2	Number
Third Party Export	isThirdPartyExport	This flag shall be set as true in case this is third party export and remittance is received by 3rd party. Permitted values are Y/N.	N	1	String
Commission to be deducted	COMMISSION_VAL_DEDUCTED	This field will contain the amount for commission needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Commission value for info	COMMISSION_VAL_INFO	This field will contain the amount for commission, for information only.	N	<=16,2	Number
Discount value to be deducted	DISCOUNT_VAL_DEDUCTED	This field will contain the amount for discount needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Discount value for info	DISCOUNT_VAL_INFO	This field will contain the amount for discount, for information only.	N	<=16,2	Number

Insurance value to be deducted	INSURANCE_VAL_DEDUCTED	This field will contain the amount for Insurance needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Insurance value for info	INSURANCE_VAL_INFO	This field will contain the amount for insurance, for information only.	N	<=16,2	Number
Other Deductions to be deducted	OTH_DEDUCTION_VAL_DEDUCTED	This field will contain the amount for Other deductions needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Other Deductions for Info	OTH_DEDUCTION_VAL_INFO	This field will contain amount for other deductions, for information only.	N	<=16,2	Number
Freight value to be deducted	FREIGHT_VAL_DEDUCTED	This field will contain the amount for Freight needs to be deducted from IRM FCC amount mapped for Net Realised Calculation.	N	<=16,2	Number
Freight value for info	FREIGHT_VAL_INFO	This field will contain amount for freight, for information only.	N	<=16,2	Number
SAC code 1	SAC_CODE	SAC code will be mandatory in case of eBRC type - Service IT and Service Non-IT	Y	6	Number
SAC code 2	SAC_CODE2	Incase SAC code 2 is required, please add in this column	N	6	Number

Mode of Export		Mode of Export will be mandatory in case of eBRC type – Service IT and Service Non-IT	Y		Dropdown

Note: Please keep in mind the business validations while uploading the excel file.

- Branch should be same for clubbed IRMs for eBRC generation, and it should be active. - Goods and Deemed
- SAC code 1 is mandatory for Service IT and Non-IT. SAC code 2 is as per exporter if he wants to fill.
- For different types of eBRCs there are different rules as below:

Services IT – clubbing of IRMs is not allowed 1 IRM will generate 1 eBRC. The below fields will be taken into consideration while generating eBRC.
Invoice No.
Realisation date/IRM date
Softex number
Softex date
IRM number
port code

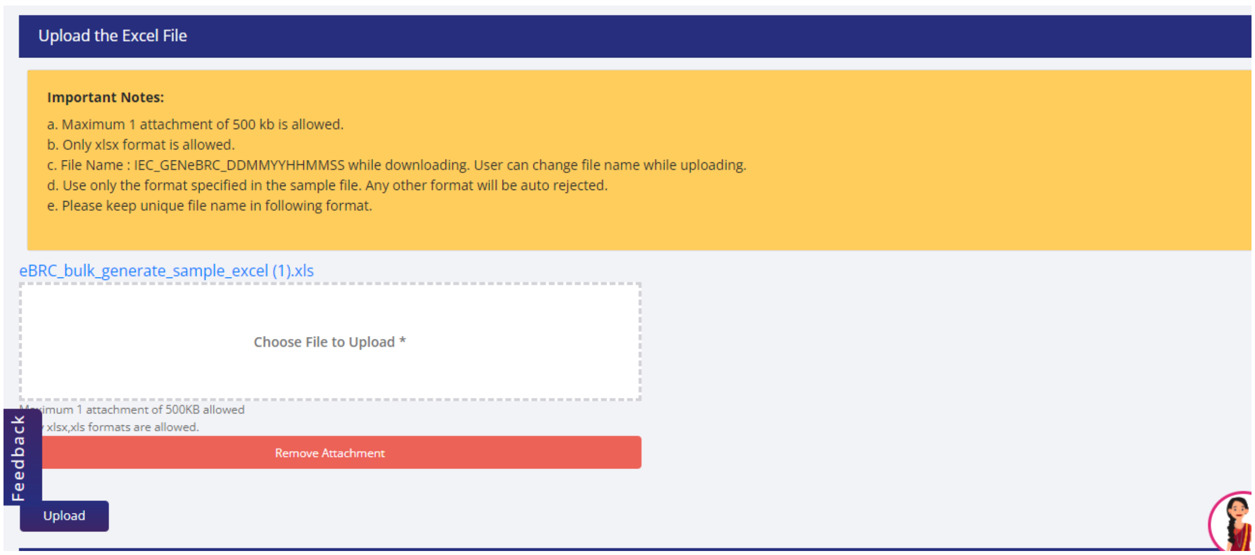
Service non-IT - clubbing of IRMs is not allowed 1 IRM will generate 1 eBRC. The below fields will be taken into consideration while generating eBRC.
Invoice No.
Realisation/IRM date
Invoice Date
port code
IRM number

Goods - clubbing of IRMs is allowed 1 eBRC can contain multiple IRMs. The below fields will be taken into consideration while generating eBRC.
SB number
Invoice no.
SB date
port code

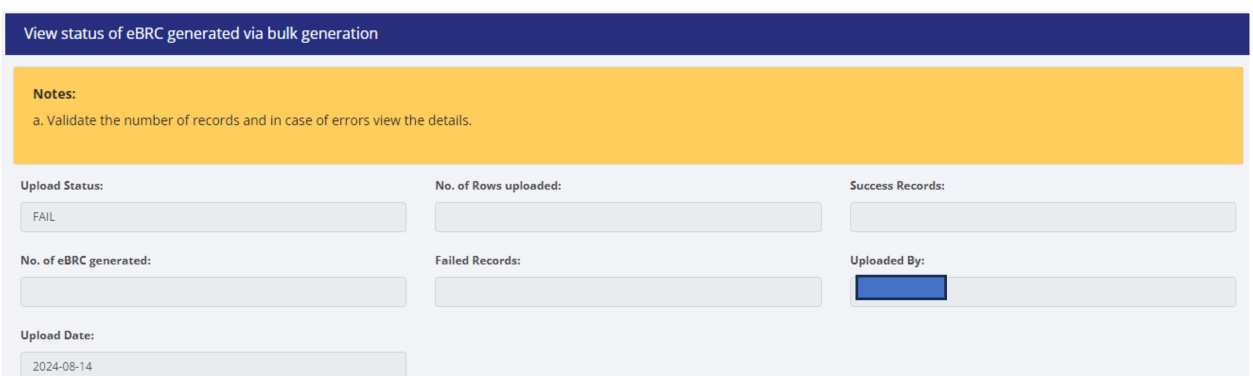
Deemed - clubbing of IRMs is allowed 1 eBRC can contain multiple IRMs. The below fields will be taken into consideration while generating eBRC.
Invoice no.
port code
Invoice Date

- All IRM Currency should be the same. IRM with different currency cannot be clubbed
- All IRM bank names should be the same. IRM with different Bank cannot be clubbed
- User cannot generate eBRC for purpose code P0101 and P0108
- Code P1505 can only be used in Deemed Export.
- For service IT, purpose code can be use P0103, P0802, P0807, P0803.
- For Services-IT, P0807 and P0802 cannot be clubbed together.
- For eBRC Type Deemed Export, Purpose Code P1505 and P0103 are allowed.
- IRM with different purpose code cannot be clubbed except p0103
- For goods, we only allowed purpose code P0102, P0103, P0104, P0109
- For Services NON-IT, P0102, P0104 and P0109 purpose code cannot be use.

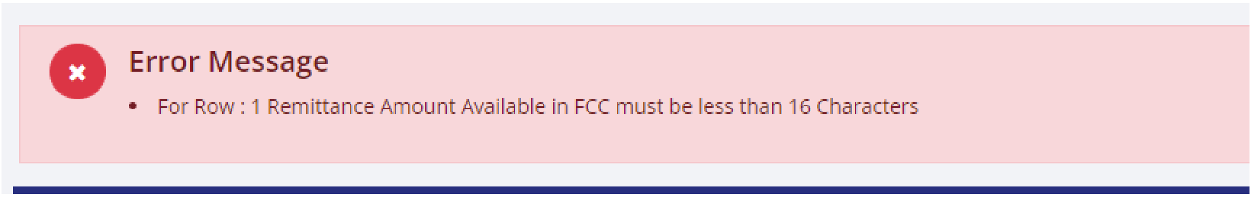
6. The exporter can add the IRM details and all the necessary details in the excel file and upload the file.



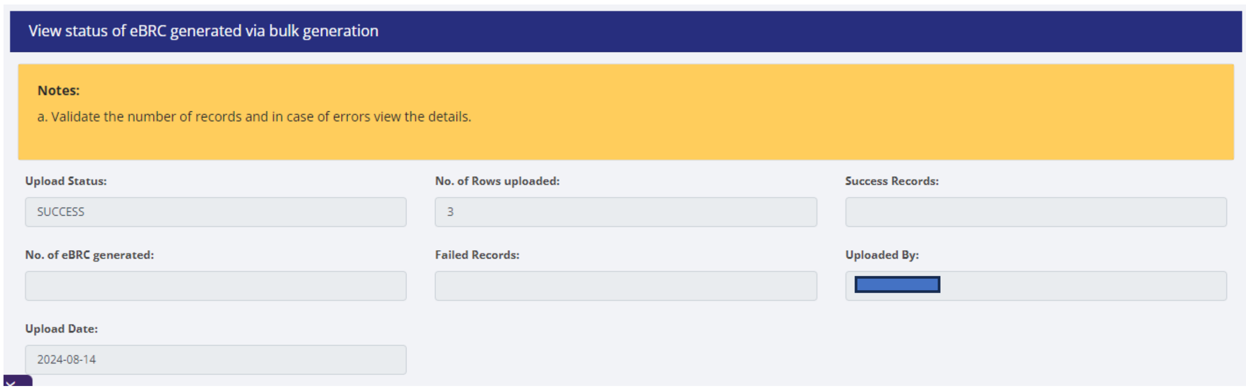
7. After clicking the Upload button, the below screen will appear with status of the file, No. of records uploaded, Success records, No. of eBRC generated, Failed records, Uploaded by and Upload Date.



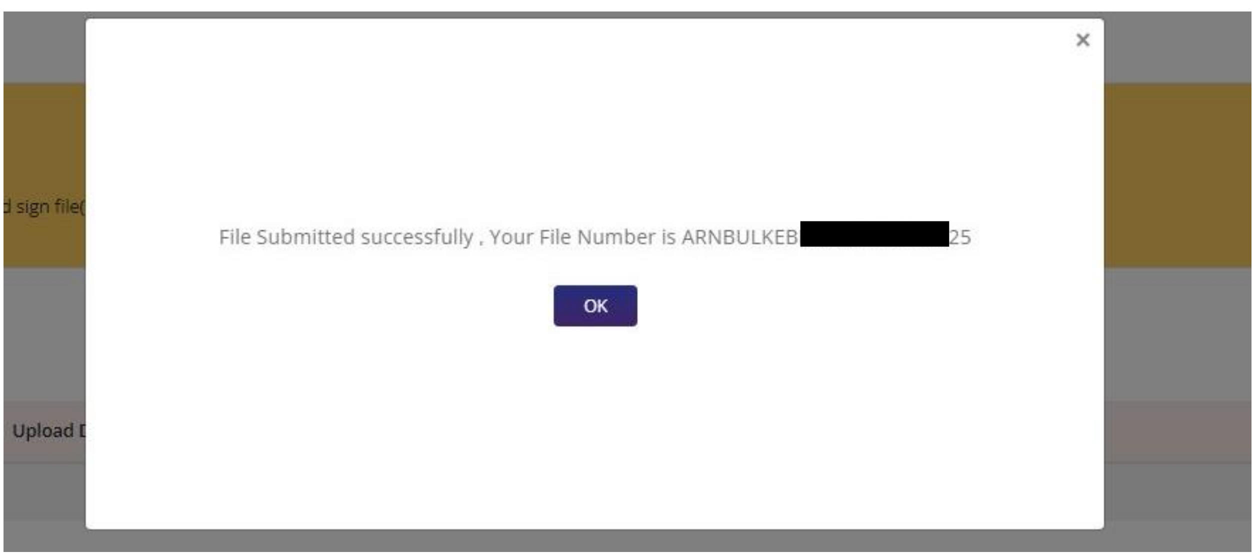
After uploading the excel file, if there are any errors with any field, that will be displayed during the excel upload and excel uploading will fail.



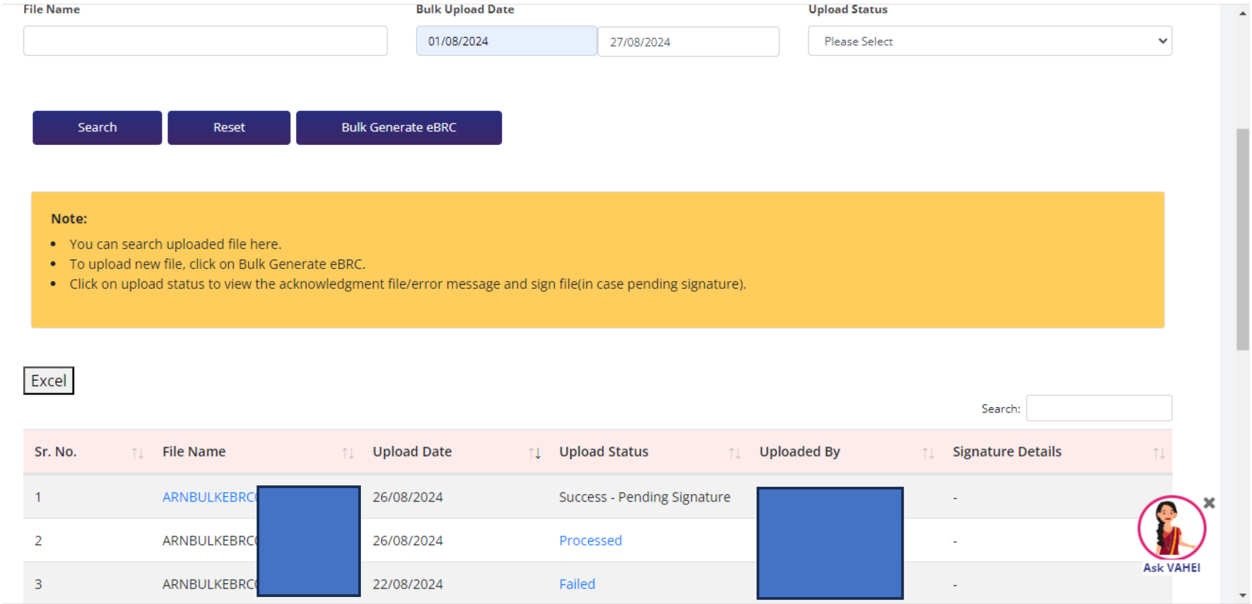
8. If there is no error while uploading, then the screen below will appear.



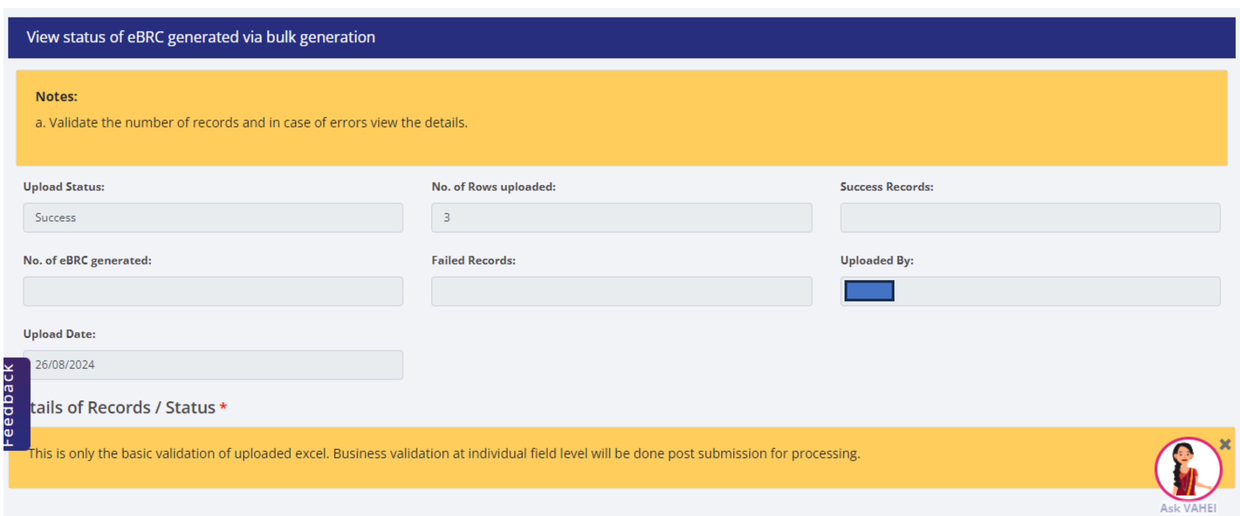
9. After clicking on the Save button, the exporter needs to sign and submit.



10. After submitting the file, the exporter can search the uploaded file.



11. After clicking the file number, the number of records uploaded will be visible. This link will only be available for Success-Pending Signature status so that it can be uploaded again.




Details of Records / Status *

This is only the basic validation of uploaded excel. Business validation at individual field level will be done post submission for processing.

Excel

Search:

Record No.	Processing Status	Error Remarks	Branch ID	IFSC Code	AD Code	IRM No.	IRM Date	IRM Currency	Purpose Code	Remittance amount	Net Realised Value
1			1	[redacted]	1.0	[redacted]	10/01/2024	USD	P0807	20586.63	
2			0	[redacted]	1.0	[redacted]	13/10/2023	USD	P0103	22659.46	
3			0	[redacted]	1.0	[redacted]	15/11/2023	USD	P0807	78334.43	

Feedback

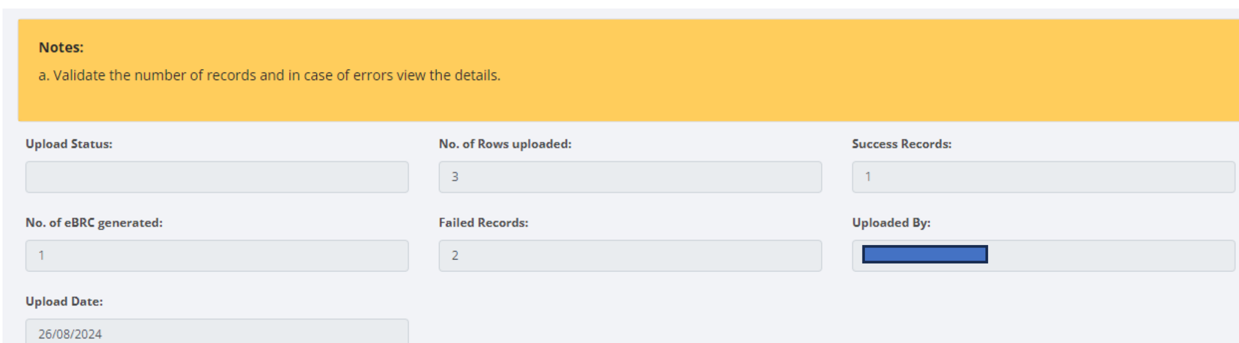
howing 1 to 3 of 3 entries

Previous 1 Next

Ask VAHEI

Submit

12. After clicking on the Failed or Processed Status hyperlink, the records uploaded along with eBRC number generated, eBRC date, Total Realised Value and Net Realised Value will be displayed.


Notes:

a. Validate the number of records and in case of errors view the details.

Upload Status:

No. of Rows uploaded: 3

Success Records: 1

No. of eBRC generated: 1

Failed Records: 2

Uploaded By: [redacted]

Upload Date: 26/08/2024


Record No.	Processing Status	Error Remarks	Branch ID	IFSC Code	AD Code	IRM No.	IRM Date	IRM Currency	Net Realised Value
1	Failed	Sl no is -1 Remittance amount mismatch between IRM - P0807	1	[redacted]	1	[redacted]	10/01/2024	USD	
2	Failed	Sl no is -2 SAC Code in not allowed with provided purpose code-P0103Invalid IRM number and date , please cross verify irm number and date-45530IMT52482301	0	[redacted]	1	[redacted]	13/10/2023	USD	
3	Processed		0	[redacted]	1	[redacted]	15/11/2023	USD	60.0

Purpose Code P0807

Remittance amount 78334.43

SB/ Softex/ Invoice No. 111

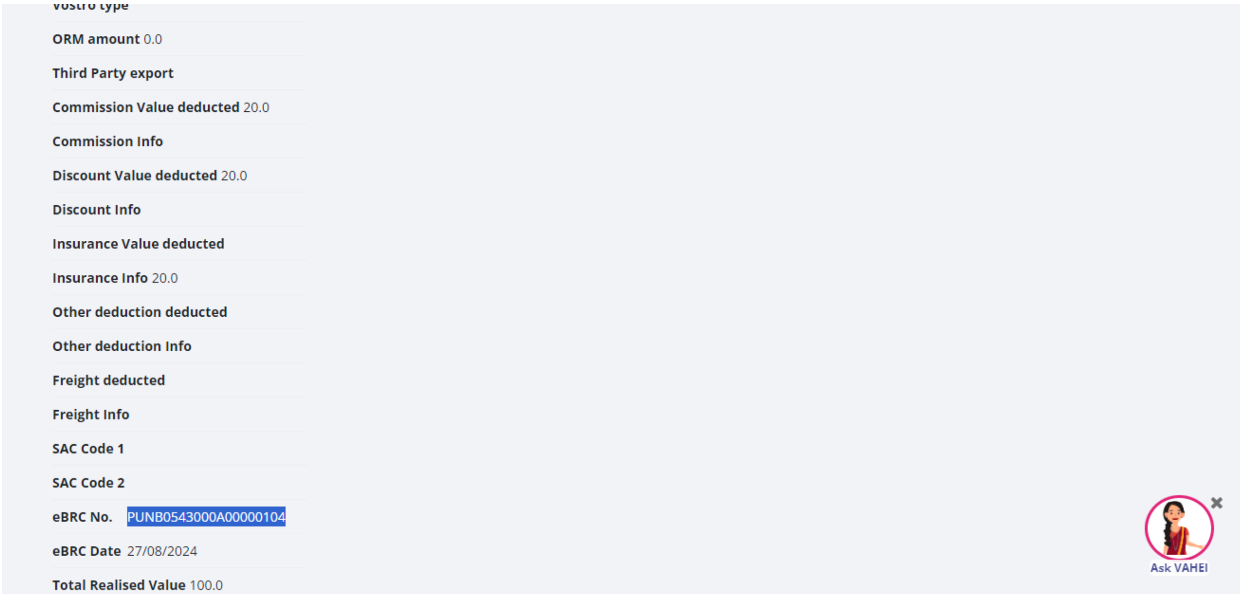
SB/ Softex/ Invoice Date 01/02/2024

Port Code INNSA1

Bill number /invoice No. 1112

Ask VAHEI

Also, failed messages will be shown for each row. For processed records, eBRC number, net realized value and eBRC date will be shown.



Note: Please allow processing time of 30 – 180 minutes for any bulk upload file.